

ORISSA HIGH COURT

FILING REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25832/2024	KISHORE RANA VS STATE OF ODISHA	PITAMBAR JENA VS	CUTTACK SADAR /418 /2024 () //	
2	D-BLAPL/25834/2024	RAMAKANTA JANI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	KHATIGUDA /58 /2020 () //	
3	D-BLAPL/25841/2024	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	SPL.TASK FORCE /8 /2022 () //	AOR20220001642C202400006
4	D-BLAPL/25846/2024	P. VEER SATYANARAYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /32 /2023 () //	
5	D-BLAPL/25849/2024	HEMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400064
6	D-BLAPL/25860/2024	PILU SUNA @ MADAN SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /225 /2024 () //	
7	D-BLAPL/25861/2024	SAMBARIA JUANGA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	TELKOI /93 /2023 () //	
8	D-BLAPL/25863/2024	SAGAR DAS VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /464 /2023 () //	
9	D-BLAPL/25866/2024	KHILENDRA DEWANGAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /87 /2024 () //	
10	D-BLAPL/25867/2024	RABI NARAYAN MAHANKUDA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /389 /2024 () //	
11	D-BLAPL/25875/2024	SIMANCHAL GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	

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12	D-BLAPL/25876/2024	KEWAL SINGH VS STATE OF ODISHA	SANTOSH KUMAR KANUNGO VS	JHIRPANI P.S. /33 /2024 () //	
13	D-BLAPL/25877/2024	SARBESWAR MAHKUD VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
14	D-BLAPL/25878/2024	BHAGABAN DAS @ BHAGABAN DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
15	D-BLAPL/25880/2024	KALIA @ PRATAP KESHARI SUNDARA @ PRATAP KISHOR SUNDARA VS STATE OF ODISHA	KISHOR SUNDARA SAHOO VS	/ /0 () //	
16	D-BLAPL/25881/2024	SK. KURBAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
17	D-BLAPL/25887/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ASTARANGA /21 /2024 () //	
18	D-BLAPL/25891/2024	PRADHAN SAY @ PRADHAN SOI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	KHUNTUNI /92 /2024 () //	
19	D-BLAPL/25896/2024	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 () //	
20	D-BLAPL/25899/2024	DEEPAK BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /61 /2024 () //	
21	D-BLAPL/25901/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ASTARANGA /21 /2024 () //	
22	D-BLAPL/25902/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BALANGA /97 /2024 () //	
23	D-BLAPL/25903/2024	HAFIZ KHAN	KSHIROD KUMAR ROUT	ASTARANGA /21 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25909/2024	ASISH PRADHAN @ ASHISH PRADHAN @ PUNDU	AMLAN SHAKTI PAUL	KHURDA MODEL /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25910/2024	BK BISWESWAR SARANGI @ AKASH @ B.K. BISHESH	MANAS SHAKTI PAUL	KHURDA MODEL /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25913/2024	CHINMAYA MISHRA	SUNIL KUMAR PANDA	PARLAKHEMUNDI /422 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25914/2024	KABIRA @ KALPATARU ROUT	PRADEEP KUMAR KUNDU	NIALI /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25919/2024	PRIYAJIT SWAIN	SAROJ KUMAR PADHI	PIPLI /515 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25925/2024	PAPUN @ PRAFULLAKAR PRADHAN	SARFARAZ AHMED	Maitri Vihar PS /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25930/2024	AYUB ALI LASKAR	SURYAKANTA DWIBEDI	BASTA /191 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25931/2024	AYUB ALI LASKAR	SURYAKANTA DWIBEDI	BASTA /187 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25934/2024	AYUB ALI LASKAR	SURYAKANTA DWIBEDI	BHOGRAI /231 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25940/2024	ISRAEL NAYAK	DR. SIMANCHALLA RANJIT	ADVA /2 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25943/2024	ABHI @ ABHILASH POLAI	MANAS KUMAR CHAND	BAIDYANATHPUR /240 /2024	
		VS	VS	()	

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35	D-BLAPL/25946/2024	STATE OF ODISHA BHASKAR SAGARIA VS	BIRAJA PRASAD NANDA VS	// BOIPARIGUDA /22 /2020 ()	
36	D-BLAPL/25948/2024	STATE OF ODISHA SHARAT KUMAR MALIK @ SARAT KUMAR MALIK VS	BHABANI SHANKAR DASPARIDA VS	// SORO /607 /2024 ()	
37	D-BLAPL/25954/2024	STATE OF ODISHA GANGA @ GANGADHAR SAHU VS	ANIRUDHA DAS VS	// BHANJANAGAR /695 /2024 ()	
38	D-BLAPL/25956/2024	STATE OF ODISHA AJMIR MONDAL VS	DEBASHIS MITRA VS	// EOW,BHUBANESWAR /1 /2024 ()	
39	D-BLAPL/25958/2024	STATE OF ODISHA AJMIR MONDAL VS	DEBASHIS MITRA VS	// EOW,BHUBANESWAR /5 /2024 ()	
40	D-BLAPL/25962/2024	STATE OF ODISHA DEBDAS MANDAL @ DEBA MANDAL VS	SUSHANTA HARICHANDAN VS	// PARADEEP MODEL /95 /2024 ()	
41	D-BLAPL/25970/2024	STATE OF ODISHA BIKASH KHATUA VS	BISWABHUSAN DAS VS	// KUJANGA /368 /2024 ()	
42	D-BLAPL/25982/2024	STATE OF ODISHA ALOK KUMAR PATRA VS	SAROJ MOHARANA VS	// GOCHHAPADA /134 /2024 ()	
43	D-BLAPL/25987/2024	STATE OF ODISHA SUJIT KUMAR BEHERA VS	LAXMIDHAR DASH VS	// //0 ()	
44	D-BLAPL/25988/2024	STATE OF ODISHA JINU YESHODHARAN PANIKAR VS	KARUNAKAR NAYAK VS	// BERHAMPUR TOWN /226 /2024 ()	
45	D-BLAPL/25989/2024	STATE OF ODISHA SK. IMRAN @ SK. JAPAN @ SK. JAPAN VS	SATYABRATA MOHANTY (1) VS	// MARINE PS AT BALARAMGADI /3 /2021 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/25991/2024	MANOJ @ MANAJ DANTA VS STATE OF ODISHA	PREETAM MISHRA VS	MANAMUNDA /4 /2024 () //	
47	D-BLAPL/25992/2024	CHIRANJIBI PRADHAN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KEONJHAR SADAR /441 /2024 () //	
48	D-BLAPL/25994/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALANGA /97 /2024 () //	
49	D-BLAPL/25995/2024	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /607 /2024 () //	
50	D-BLAPL/25996/2024	RAJ DALABEHERA VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA P.S. /84 /2024 () //	
51	D-BLAPL/26000/2024	MAHESWAR SWAIN @ DHARAMA VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA P.S. /84 /2024 () //	
52	D-BLAPL/26004/2024	RAHIM HARIJAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	UMERKOTE /49 /2023 () //	AOD2024000001C202400257
53	D-BLAPL/26006/2024	LALIT KUMAR MOHANTY VS THE STATE OF ODISHA	MANAS RANJAN PATRA VS	NIHALPRASAD /259 /2023 () //	AOR20220001599C202400013
54	D-BLAPL/26008/2024	LINGARAJ @ LIPU @ LITU KHATEI VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA MODEL /84 /2024 () //	
55	D-BLAPL/26015/2024	DHARMENDRA NAYAK @ HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /39 /2024 () //	
56	D-BLAPL/26016/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KONARK /30 /2024 () //	
57	D-BLAPL/26023/2024	BHISMA SUNA	AKSHAYA KUMAR SAHOO	LATHOR /171 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26024/2024	RAJIB KUMAR @ RAJEEV KUMAR	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26026/2024	BUTA KISAN	AKSHAYA KUMAR SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26028/2024	PUJA MOHANTY @ PUJARINI @ JITA NAYAK	T. DHIREN KUMAR DORA	NARASINGHPUR /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26030/2024	NIRANJAN @ TAINCHU KHURA	AKSHAYA KUMAR SAHOO	KOMNA PS /151 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/26032/2024	ASHOK JENA	SANJIB KUMAR BHANJADEO	CHANDRASEKHARPUR /229 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/26035/2024	BIKRAM KUMAR SAHOO	JYOTIRMAYA SAHOO	NACHUNI /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/26036/2024	KUNAL NAYAK	SUSANTA KUMAR MISHRA	BAMUNIGAM /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/37304/2024	SUBASH CHANDRA SAHU	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/37347/2024	GAJENDRANATH PRUSTY	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/37351/2024	BAMADEV BEHERA	ADV.	//	
		VS	VS	()	
		EXECUTIVE ENGINEER,CESU (NOW TPCODL) ,KENDRAPARA		//	
68	D-CMAPL/37354/2024	DOLAGOBINDA PANDA	ADV.	//	
		VS	VS	()	

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69	D-CMAPL/37467/2024	STATE OF ODISHA FAKIR MOHAN SAHU VS	ADV. VS	// // 0	
70	D-CMP/37252/2024	STATE OF ODISHA HINDUSTAN PETROLEUM CORPORATION LTD. VS	ANKITA MUKHERJI VS	// // 0	
71	D-CMP/37329/2024	SUSHANTA KUMAR RANA NABIN KUMAR MEHER VS	SUDEEP KUMAR SARANGI VS	// // 0	
72	D-CMP/37440/2024	BIPIN KUMAR MEHER SHAHANAZ BEGUM VS	BHAKTI PRASAD PATTNAIK VS	// // 0	
73	D-CMP/37456/2024	MD. ARMANUL HAQUE NATABAR NANDA VS	PRONoy MOHANTY VS	// // 0	
74	D-CONTC/37182/2024	SARASWATI PATRA BEDABRAHMA DAS VS	ADV. VS	// // 0	
75	D-CONTC/37211/2024	JYOTIPRAKASH MISHRA, I.A.S.(SAG) SUJIT KUMAR CHAKRABORTY VS	ADV VS	// // 0	AOD20240000639C202400013
76	D-CONTC/37219/2024	ANU GARG,CHIEF SECRETARY WATER RESOURCES DEPTT. RAMA CHANDRA SAHU VS	ADV. VS	// // 0	
77	D-CONTC/37240/2024	SATYABRATA SAHU, IAS PURNA CHANDRA SAHOO VS	ADV VS	// // 0	AOR20220001611C202400009
78	D-CONTC/37247/2024	SATYABRATA SAHU,SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. GOKULA CHANDRA KAR VS	ADV VS	// // 0	AOR20220001611C202400008
79	D-CONTC/37248/2024	SATYABRATA SAHU, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. NIRUPAMA MISHRA VS	ADV. VS	// // 0	
		SATYABRATA SAHU, IAS		//	

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80	D-CONTC/37253/2024	DIBYARANJAN NAIK VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	
81	D-CONTC/37255/2024	MANMATH KUMAR SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	
82	D-CONTC/37289/2024	SANATAN BISWAL VS SHAIKH SAGID, OAS-1	BISWAJIT MOHAPATRA VS	// 0 //	
83	D-CONTC/37299/2024	SUJAYA KUMAR DHIR VS LOPAMUDRA MOHANTY, OAS	TANMAY MISHRA VS	// 0 //	
84	D-CONTC/37305/2024	SANJIB KUMAR PANDA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //	
85	D-CONTC/37307/2024	SURYANARAYAN BEHERA VS SMITA MOHANTY, ASST. DIRECTOR HORTICULTURE, KHORDA	ADV. VS	// 0 //	
86	D-CONTC/37311/2024	PITAMBAR PAL VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
87	D-CONTC/37319/2024	AGAPIT TOPNO VS ARAVIND AGRAWAL, COMM. CUM SECY., HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400106
88	D-CONTC/37338/2024	AMIYASAR TANDI VS SUSHANT KUMAR CHOPDAR, DISTRICT EDUCATION OFFICER, KALAHANDI	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202400009
89	D-CONTC/37357/2024	AKSHAYA KUMAR SWAIN VS ASWATHI S., IAS	ADV. VS	// 0 //	
90	D-CONTC/37360/2024	BENUDHAR PAUL VS ASWATHY S, IAS	ADV. VS	// 0 //	
91	D-CONTC/37361/2024	BARENDRANATH DAS ADHIKARI	ADV.	//	

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		VS	VS	0	
92	D-CONTC/37363/2024	ASWATHY S, IAS SOUDAMINI PATTANAİK	ADV.	//	
		VS	VS	0	
93	D-CONTC/37365/2024	ASWATHI S, IAS BRAJABANDHU PRADHAN	ADV.	//	
		VS	VS	0	
94	D-CONTC/37366/2024	ASWATHY S., IAS KAILASH CHANDRA BARIK	ADV.	//	
		VS	VS	0	
95	D-CONTC/37367/2024	ASWATHY S., IAS MIR ABDUL RAHİM	ADV.	//	
		VS	VS	0	
96	D-CONTC/37370/2024	ASWATHY S., IAS KHAGENDRA SAHOO	ADV.	//	
		VS	VS	0	
97	D-CONTC/37371/2024	ASWATHY S., IAS LAXMIDHAR MUDULI	ADV.	//	
		VS	VS	0	
98	D-CONTC/37373/2024	ASWATHY S., IAS BHAGYADHAR SAHOO	ADV.	//	
		VS	VS	0	
99	D-CONTC/37374/2024	ASWATHY S., IAS ABHIMANYU ROUT	ADV.	//	
		VS	VS	0	
100	D-CONTC/37378/2024	ASWATHY S., IAS GOPAL CHANDRA SAHU	ADV.	//	
		VS	VS	0	
101	D-CONTC/37379/2024	ANU GARG, IAS BHAGABAN DAS	ADV.	//	
		VS	VS	0	
102	D-CONTC/37383/2024	ANU GARG, IAS NANDA KISHORE SAHOO	ADV.	//	
		VS	VS	0	

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103	D-CONTC/37384/2024	ANU GARG, IAS HARI KHEMUNDI VS	ADV. VS	// // 0	
104	D-CONTC/37387/2024	ANU GARG, IAS SUNITA PAIKRAY VS	ADV. VS	// // 0	
105	D-CONTC/37389/2024	ANU GARG, IAS GAJENDRA NATH MOHAPATRA VS	ADV. VS	// // 0	
106	D-CONTC/37391/2024	DEORANJAN KUMAR SINGH, IAS BAURIBANDHU PARIDA VS	ADV. VS	// // 0	
107	D-CONTC/37394/2024	DEORANJAN KUMAR SINGH, IAS APARTI CHARAN GIRI VS	ADV. VS	// // 0	
108	D-CONTC/37398/2024	ASWATHY S., IAS KAILASH CHANDRA MOHANTY VS	ADV. VS	// // 0	
109	D-CONTC/37399/2024	ASWATHY S., IAS SARANGADHAR PATATASINGH VS	ADV. VS	// // 0	
110	D-CONTC/37438/2024	MANORANJAN NAYAK, DIRECTOR OF SECONDARY EDUCATION DHARANIDHAR BARIK VS	ADV. VS	// // 0	
111	D-CONTC/37444/2024	BHAKTA CHARAN MOHANTY, ENGINEER-IN-CHIEF WATER RESOURCES DEPT, KHURDA AMRUTA MOHANTA VS	ADV. VS	// // 0	
112	D-CONTC/37447/2024	BHAKTA CHARAN MOHANTY, ENGINEER IN CHIEF WATER RESOURCES DEPT. MANORANJAN SATPATHY VS	ADV. VS	// // 0	
113	D-CRLA/25850/2024	BHAKTA CHARAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT. MADHHU NAHAK VS State Of Odisha	PARTHA SARATHI DAS VS	// // 0 //	AOD20240000364C202400026

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114	D-CRLA/25852/2024	NAGABANSHA NAGARJUNA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 () //	
115	D-CRLA/25856/2024	SAKALMUKHI MADHABA @ SAKALMUKHI NILAMADHABA VS STATE OF ODISHA	ANUPAM RATH VS	//0 () //	
116	D-CRLA/25879/2024	GADADHARA@SADHU MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /32 /2010 () //	
117	D-CRLA/25900/2024	TUKU PADHY@PADHI VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	JAGANNATHA PRASAD /111 /2019 () //	
118	D-CRLA/25986/2024	MUKESH KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DARINGBADI /65 /2016 () //	
119	D-CRLA/25999/2024	DEBENDRA KUMAR BAIDYA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /61 /2017 () //	
120	D-CRLA/26039/2024	KESHAB SETHI @ KESHABA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /214 /2018 () //	
121	D-CRLMC/25851/2024	RAGHABANANDA KSHETI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /2 /2014 () //	
122	D-CRLMC/25862/2024	SUNANDA SAMAL @ SUNAJ KUMAR SAMAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /283 /2019 () //	
123	D-CRLMC/25868/2024	TUSHAR KANTI SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BARI RAMACHANDRAPUR /209 /2021 () //	
124	D-CRLMC/25870/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /30 /2013 () //	
125	D-CRLMC/25882/2024	MANOJ PARDIA	TAPOBANTA BARIK	BIJEPUR /4 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/25885/2024	SOUMYA RANJAN DAS	SAPAN KUMAR LENKA	BANSADA /78 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/25915/2024	MANASI JENA	KRUSHNA CHANDRA RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/25936/2024	DEBABRATA PRADHAN	KUMAR PRAJWAL	BALICHANDRAPUR /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/25947/2024	LAXMIKANT SAHOO	BIREN SANKAR TRIPATHY	CANTONMENT ROAD /140 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/25957/2024	LATIF KHAN	AKSHAYA KUMAR SAHOO	KOMNA PS /236 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/25960/2024	ROHIT JAGAT	AKSHAYA KUMAR SAHOO	BODEN /105 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/25972/2024	M/S SUSTAINABLE OUTREACH AND UNIVERSAL LEADERSHIP SOCIETY	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KIIT), BBSR		//	
133	D-CRLMC/25976/2024	SAGAR PARIDA	SIDHESWAR RATH	/ /0	
		VS	VS	()	
		SUBAL KUMAR KHATOI		//	
134	D-CRLMC/25998/2024	SATIS MISHRA@BABU@MAUJA	SARFARAZ AHMED	GOSANINUAGAM /11 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26005/2024	AMAR KANTA PADHY	DEEPALI MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26018/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	JAGATPUR /365 /2020	
		VS	VS	()	

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137	D-CRLMC/26021/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /159 /2019 ()	
138	D-CRLMC/26022/2024	STATE OF ODISHA K.GOPAL SUBUDHI VS	ALOK KUMAR MOHAPATRA VS	// MAHILA (BERHAMPUR) /18 /2024 ()	
139	D-CRLMC/26027/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /364 /2020 ()	
140	D-CRLMC/26029/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /369 /2020 ()	
141	D-CRLMC/26033/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /361 /2020 ()	
142	D-CRLMC/26034/2024	STATE OF ODISHA BRUNDABATI PATTANAYAK @ PATNAIK VS	BIBHUTI BHUSAN BEHERA VS	// CHANDRASEKHARPUR /429 /2021 ()	
143	D-CRLMC/26038/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /370 /2020 ()	
144	D-CRLMC/26040/2024	STATE OF ODISHA RITESH AGARWAL VS	PRANAB KUMAR GHOSE VS	// //0 ()	
145	D-CRLMP/25853/2024	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// //0 ()	
146	D-CRLMP/25893/2024	STATE OF ODISHA MANINI PANDA VS	KALPANA NAYAK VS	// //0 ()	
147	D-CRLMP/25908/2024	SUPERINTENDENT OF POLICE, JAJPUR DR. AMRESH PATI VS OSSIN DASH	RABINDRA KUMAR PRUSTY VS	// //0 ()	

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148	D-CRLMP/25944/2024	SMRUTI RANJAN ROUTRAY VS PINURANI SWAIN	SUDEEP KUMAR SARANGI VS	/ / 0 () //	
149	D-CRLMP/25963/2024	SUSANTA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	/ / 0 () //	
150	D-CRLMP/25984/2024	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ / 0 () //	
151	D-CRLMP/25990/2024	SAKUNTALA BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	/ / 0 () //	
152	D-CRLREV/25941/2024	TRINATH DAS VS STATE OF ODISHA	RASHMI RANJAN DAS VS	TURUMUNGA /30 /2010 () //	
153	D-CRLREV/25950/2024	SASMITA BEHERA VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	CUTTACK VIGILANCE /35 /2014 () //	
154	D-CRLREV/25953/2024	K. VENUGOPAL @ K. VENUGOPAL RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /99 /2021 () //	
155	D-CRLREV/26014/2024	BALARAM NAHAK(CCL) VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /148 /2024 () //	
156	D-FAO/37294/2024	MANAGER LEGAL, CHOLLA MS GENERAL INSURANCE CO.LTD.,KHURDA VS MILI MALIK	GIRIM PRASAD DUTTA VS	/ / () //	
157	D-FAO/37297/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA VS JYOTSHNA JENA	GIRIM PRASAD DUTTA VS	/ / () //	
158	D-MACA/37213/2024	MANAGER, T.P HUB, ORIENTAL INSURANCE CO.LTD.,CUTTACK VS NILANDRI PODH	GIRIM PRASAD DUTTA VS	/ / () //	
159	D-MACA/37220/2024	B.M., TATA AIG GENERAL INSURANCE CO.LTD.,CUTTACK	GIRIM PRASAD DUTTA	/ /	

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		VS	VS	0	
		LINA TAPPO		//	
160	D-MACA/37226/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO.LTD., CUTACK	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		PRAVATI SAHOO		//	
161	D-MACA/37235/2024	B.M.,ORIENTAL INSURANCE CO.LTD.,KORAPUT	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		GOURI KHINABUDI		//	
162	D-MACA/37244/2024	ASST. MANAGER LEGAL,M/S. CHOLA MS GENERAL INSURANCE CO.LTD.,KHURDA	GOURI KHINABUDI	//	
		VS	VS	0	
		PADMINI SINGH		//	
163	D-MACA/37250/2024	M/S CHOLA MANDALAM M.S. GENERAL INSURANCE CO.LTD.,KHURDA	GOURI KHINABUDI	//	
		VS	VS	0	
		BASABADUTTA DAS		//	
164	D-MACA/37258/2024	MANAGER (LEGAL AND T.P. CLAIMS),CLAIMS DEPTG.PADMAJAG GENERAL INSURANCE CO. LTD.	PADMAJAG	//	
		VS	VS	0	
		PURNA CHANDRA MAHARANA		//	
165	D-MACA/37261/2024	MANAGER LEGAL, M/S TATA AIG GENERAL INSURANCE CO.LTD.,KHURDA	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		GOLAP RANI KHUNITA		//	
166	D-MACA/37264/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA	GOURI KHINABUDI	//	
		VS	VS	0	
		SARANGADHAR PRADHAN		//	
167	D-MACA/37266/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA	GOURI KHINABUDI	//	
		VS	VS	0	
		LOCHAN BARADA		//	
168	D-MACA/37268/2024	ORIENTAL INSURANCE CO.LTD., BALASORE	NAYAN BEHARI DAS	//	
		VS	VS	0	
		LILIMA KUA		//	
169	D-MACA/37271/2024	B.M., HDFC GENERAL INSURANCE CO.LTD.,SUNDARGBALASORE	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		SAMIR KUMAR GODNAIK		//	
170	D-MACA/37279/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.,BBSR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	

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171	D-MACA/37286/2024	RENUBALA PARIDA B.M., MAGAMA HDI GENERAL INSURANCE CO.LTD., CUTTACK	GIRUJASAD DUTTA	//	//
		VS	VS	0	
172	D-MACA/37291/2024	SURENDRA KUMAR MOHARANA BHASKAR BHUYAN	BIRANCHI NARAYAN RATH	//	//
		VS	VS	0	
173	D-MACA/37301/2024	M/S. TUAMAN INFRACTURE LTD. M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD., CUTTACK	GIRUJASAD DUTTA	//	//
		VS	VS	0	
174	D-MACA/37380/2024	LAXMIMANI BARIK D.M.,THE RELIANCE GENERAL INSURANCE CO.LTD., BBSR	SUBRAT SATPATHY	//	//
		VS	VS	0	
175	D-MACA/37396/2024	JUGANTI GOUDA SASMITA BISWAL @ JENA	DEBASISH PATNAIK	//	//
		VS	VS	0	
176	D-MACA/37404/2024	BAISNABA PANI BUDHAN HANSDAH	DEBASISH PATNAIK	//	//
		VS	VS	0	
177	D-MACA/37408/2024	TRILOCHAN PATRA KALU CHARAN HANSDAH	DEBASISH PATNAIK	//	//
		VS	VS	0	
178	D-MACA/37421/2024	TRILOCHAN PATRA RABINDRA NAYAK	SUPRIYO RANJAN MAHAPATRA	//	//
		VS	VS	0	
179	D-MACA/37459/2024	KEDARNATH PATI M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	ADAM ALI KHAN	//	//
		VS	VS	0	
180	D-MACA/37463/2024	NIRJHARANI DAS D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	ADAM ALI KHAN	//	//
		VS	VS	0	
181	D-MACA/37469/2024	MAMATA SWAIN MANAGER(LEGAL), M/S. LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD., BBSR	RAMSUKRANJAN	//	//
		VS	VS	0	
		BISHNU BEHERA		//	

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182	D-MACA/37477/2024	JAYAKRISHNA CHHATRA VS NABAKISHORE MOHAPATRA	DEBASISH PATNAIK VS	// 0 //	
183	D-MATA/37422/2024	SOMANATH MISHRA VS PRAJNA PRIYADARSHINI MAHAPATRA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
184	D-MATA/37472/2024	NARAYAN DESHPRADHAN VS GOURI DEO	BIBHU PRASAD DAS VS	// 0 //	
185	D-OTAPL/37209/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. KEDIA COMPUTER SERVICE,SUNDARGARH	AKASH KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202400056
186	D-RPFAM/37296/2024	MANOJ KUMAR NAHAK VS SHRIYA SASWATI BAL	GOPAL KRISHNA NAYAK VS	// 0 //	
187	D-RPFAM/37474/2024	JAGANNATH DAS VS SWAPNARANI DAS	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
188	D-RSA/37431/2024	HARIHARA PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //	
189	D-RVWPET/37203/2024	PURUSOTTAM SWAIN VS STATE OF ODISHA	BINI MISHRA VS	// 0 //	
190	D-RVWPET/37468/2024	SASMITA JENA VS PHULAMANI BEWA	JAGAJIBAN PRADHAN VS	// 0 //	
191	D-TRP(C)/37320/2024	SUCHI MODI VS ADITYA KUMAR AGRAWAL	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202400050
192	D-TRP(C)/37413/2024	MADHUSMITA SWAIN VS NATU PRADHAN	DAYANANDA MOHAPATRA VS	// 0 //	
193	D-TRP(C)/37417/2024	ARCHANA KARA@DASH	JULU KHANSAMA	//	

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		VS	VS	()	
194	D-WA/37199/2024	SURAJ KUMAR KARA STATE OF ODISHA	R.N. MISHRA, A.G.A.	//	LOD20240000194C202400033
		VS	VS	()	
195	D-WA/37200/2024	SHYAM SUNDAR DORA STATE OF ODISHA	R.N. MISHRA, A.G.A.	//	LOD20240000172C202400088
		VS	VS	()	
196	D-WA/37303/2024	NIRANJAN PATRA ANIL KU.PATEL	SURYA NARAYAN SATPATHY	//	
		VS	VS	()	
197	D-WA/37310/2024	SUSHANTA PATEL MADHUSMITA HEMBRAM	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
198	D-WA/37341/2024	STATE OF ORISSA STATE OF ODISHA	A.G.A	//	LOD20240000200C202400001
		VS	VS	()	
199	D-WA/37342/2024	AMAR NATH PATRA STATE OF ODISHA	A.G.A	//	LOD20240000194C202400034
		VS	VS	()	
200	D-WA/37439/2024	PRASANNA KUMAR SAHU BAJRANG SHARDA	SOUMYA MISHRA	//	
		VS	VS	()	
201	D-WP(C)/37163/2024	TAPAN KUMAR PANDIT SIBA PRASAD SINGH	BANSHIDHAR BAUG	//	AOD20240000783C202400008
		VS	VS	()	
202	D-WP(C)/37164/2024	ADDITIONAL DISTRICT MAGISTRATE-CUM-DISTRICT REGISTRAR, KHURDA SNIGDHARANI BEHERA	RANJIT MOHANTY	//	AOD20240000639C202400012
		VS	VS	()	
203	D-WP(C)/37165/2024 WP(C)/21134/2024	STATE OF ODISHA JENAMANI PRADHAN	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
204	D-WP(C)/37166/2024	STATE OF ODISHA MANAS RANJAN NAIK	BISWABIHARI MOHANTY	//	AOR20220001789C202400013
		VS	VS	()	

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205	D-WP(C)/37167/2024	STATE OF ODISHA M/S. HARSHAPRIYA NEELACHAL VS	BANSHIDHAR BAUG VS	// // ()	AOD20240000783C202400009
206	D-WP(C)/37168/2024	STATE OF ODISHA BISWARANJAN ACHARYA VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400016
207	D-WP(C)/37169/2024	STATE OF ODISHA SUDHIR KUMAR JENA VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400014
208	D-WP(C)/37170/2024	STATE OF ODISHA SAMPATI PADHAN VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202400021
209	D-WP(C)/37171/2024	STATE OF ODISHA THE SECY, DEPTT. OF WATER RESOURCES, ODISHASUKUMAR GHOSH, A.G.A. VS	VS	// // ()	LOD20240000172C202400089
210	D-WP(C)/37172/2024	MINA DAS NILAMADHAB PANDA VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202400024
211	D-WP(C)/37173/2024	STATE OF ODISHA UMESH CHANDRA MAHARANA VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202400025
212	D-WP(C)/37174/2024	STATE OF ODISHA RAMESH CHANDRA RATH VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202400038
213	D-WP(C)/37175/2024	STATE OF ODISHA SANGHAMITRA PATTANAIAK VS	LAXMIKANTA MOHANTY VS	// // ()	
214	D-WP(C)/37176/2024	STATE OF ORISSA ABHISHEK KUNDU VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202400038
215	D-WP(C)/37177/2024	JYOTI MAHALLIK LAMBODAR BEHERA VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202400035
		STATE OF ODISHA		//	

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216	D-WP(C)/37178/2024	NANDAN MOHANTY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //	
217	D-WP(C)/37179/2024	SUSANT KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400036
218	D-WP(C)/37180/2024	UNION OF INDIA VS ASITA KUMAR NAYAK	BIMBISAR DASH, SR.P.C. VS	// () //	AOD20220001932C202400001
219	D-WP(C)/37181/2024	ACHYUTANANDA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400037
220	D-WP(C)/37183/2024	RUP KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400033
221	D-WP(C)/37184/2024	KALIA CH. @ CHARAN KHETI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //	
222	D-WP(C)/37185/2024	URMILA KAR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400030
223	D-WP(C)/37186/2024	BABA CHANDRA TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400034
224	D-WP(C)/37187/2024	SUNIL KUMAR SINHA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400032
225	D-WP(C)/37188/2024	ABHINA BARIK VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// () //	
226	D-WP(C)/37189/2024	MALAYA RANJAN BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400031
227	D-WP(C)/37190/2024	AMAR KUMAR MAHARANA	DHANESWAR BEHERA	//	AOD20240000276C202400029

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/37191/2024	SHYAMA SUNDAR PATNAIK	GANESH PRASAD SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/37192/2024	MITHUN PUROHIT	RANJIT MOHANTY	//	AOD20240000639C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/37193/2024	VINOD KUMAR SAHU @ SAHOO	DHANESWAR BEHERA	//	AOD20240000276C202400027
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/37194/2024	DIBAKAR SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/37195/2024	BISWAMITRA SUNA	DHANESWAR BEHERA	//	AOD20240000276C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/37196/2024	BIJAYA NAYAK	DHANESWAR BEHERA	//	AOD20240000276C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/37197/2024	GOPAL CHANDRA SAHU	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400039
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/37198/2024	BULARAM BEHERA	SANGRAM KUMAR SINGH	//	
		VS	VS	()	
		DIG OF POLICE, C.R.P.F, GROUP CENTRE, BBSR		//	
236	D-WP(C)/37201/2024	LEENA SAHU	SANJAY KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/37202/2024	NIRUPAMA ROUT	AJIT KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/37204/2024	NARENDRA KUMAR MISHRA	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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239	D-WP(C)/37205/2024	STATE OF ODISHA RAMESH KUMAR PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0	
240	D-WP(C)/37206/2024 WP(C)/21046/2024	STATE OF ODISHA REGISTRAR (JUDL.), HIGH COURT OF ORISSA, CUTTACK VS	ADV. VS	// // 0	
241	D-WP(C)/37207/2024	GOVT. OF ODISHA SRIDHARNATH SHARMA VS	SITANSU MOHAN SINGH VS	// // 0	
242	D-WP(C)/37208/2024	STATE OF ODISHA RAMESH KUMAR PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0	
243	D-WP(C)/37210/2024	STATE OF ODISHA P.VIVEK MANAGING DIRECTOR OF M/S OPTIMAL PRODUCTS PRIVATE LTD. VS	PROKESHORE SAINI VS	// // 0	
244	D-WP(C)/37212/2024	C.M.D. AND CEO INDIAN BANK SUDARSAN PARIDA VS	BBSR DHANESWAR BEHERA VS	// // 0	AOD20240000276C202400023
245	D-WP(C)/37214/2024	STATE OF ODISHA BIBHUTI BHUSAN RATH VS	DHANESWAR BEHERA VS	// // 0	AOD20240000276C202400022
246	D-WP(C)/37215/2024	STATE OF ODISHA MARGARET PANIGRAHI VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202400026
247	D-WP(C)/37216/2024	STATE OF ODISHA EVERMATE INSTITUTE MEDICAL SCIENCE VS	SUBHANKAR ROUT VS	// // 0	
248	D-WP(C)/37217/2024	STATE OF ODISHA SCAN STEELS LTD.(UNIT-II), SUNDERGARH VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
249	D-WP(C)/37218/2024	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR MILK MANTRA DAIRY PVT. LTD., BBSR VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
		OMBUDSMAN-I, OERC, BBSR		//	

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250	D-WP(C)/37221/2024	TOSMITA PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
251	D-WP(C)/37222/2024	RAMA CHANDRA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
252	D-WP(C)/37223/2024	MUNINDRANATH MOHANTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
253	D-WP(C)/37224/2024	RABIN KUMBHAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
254	D-WP(C)/37225/2024	BANAMALI SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
255	D-WP(C)/37227/2024	PABITRA MOHAN DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
256	D-WP(C)/37228/2024	DALENDRI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
257	D-WP(C)/37229/2024	YUDHISTHIR SINGH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
258	D-WP(C)/37230/2024	JENAMANI PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
259	D-WP(C)/37231/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
260	D-WP(C)/37232/2024	KRISHNA CHANDRA DEBTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
261	D-WP(C)/37233/2024	KEDARNATH PRADHAN	RANJIT SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/37234/2024	BYOMAKESH MISHRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/37236/2024	PRASANA KUMAR SAHU	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/37237/2024	TRIPURARI NAIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
265	D-WP(C)/37238/2024	BIJAYA KUMAR SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/37239/2024	MASTER SARADA SAGAR MOHANTY	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/37241/2024	ANANDA CHANDRA SAHU	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/37242/2024	BINOD BIHARI PRADHAN	SAROJ KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/37243/2024	BANCHHANIDHI PUROHIT	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/37245/2024	PRASANTA KUMAR BHUYAN	RASHMI RANJAN DAS	//	
		VS	VS	0	
		SUB DIVISIONAL MAGISTRATE, BALASORE		//	
271	D-WP(C)/37246/2024	SARAT CHANDRA MAHANTA	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/37249/2024	MAA RAMACHANDI INFRA PVT LTD.,PURI	TATHAGATA SAHOO	//	AOD20240000806C202400004
		VS	VS	0	

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273	D-WP(C)/37251/2024	STATE OF ODISHA M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202400003
274	D-WP(C)/37254/2024	STATE OF ODISHA M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202400002
275	D-WP(C)/37256/2024	STATE OF ODISHA M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202400001
276	D-WP(C)/37257/2024	STATE OF ODISHA SUBAS COLLEGE OF NURSING AND MEDICAL SCIEN VS	PREM PRAKASH VS	// // ()	
277	D-WP(C)/37259/2024	STATE OF ODISHA PREM PRAKASH PANIGRAHI VS	TRILOCHAN NANDA VS	// // ()	
278	D-WP(C)/37260/2024	STATE OF ODISHA SIDDHARTH SHANKAR MISHRA VS	TRILOCHAN NANDA VS	// // ()	
279	D-WP(C)/37262/2024	STATE OF ODISHA PRATYUSH KUMAR MOHANTY VS	DILLIP KUMAR SAHOO VS	// // ()	
280	D-WP(C)/37263/2024	R.T.O.KEONJHAR NITISH KUMAR MOHANTY VS	DILLIP KUMAR SAHOO VS	// // ()	
281	D-WP(C)/37265/2024	R.T.O. KEONJHAR SUBBRAT KUMAR MAHAPATRA VS	DIBYARANJAN BEHERA VS	// // ()	
282	D-WP(C)/37267/2024	STATE OF ODISHA KRUPASINDHU PRADHAN VS	BIBHU PRASAD MOHANTY VS	// // ()	
283	D-WP(C)/37269/2024	BANK OF INDIA, BBSR DASARATHI SARANGI VS	NIRANJAN PANDA VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/37270/2024	MR.DEEPAK KUMAR PATRA VS CANARA BANK, BANGALORE	ANIRUDHA SANGNARIA VS	// 0 //	
285	D-WP(C)/37272/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
286	D-WP(C)/37273/2024	MAHESH CHANDRA BHANJDEO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
287	D-WP(C)/37274/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
288	D-WP(C)/37275/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
289	D-WP(C)/37276/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
290	D-WP(C)/37277/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
291	D-WP(C)/37278/2024	ARDHENDU SHEKHAR RATH VS GOVT OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
292	D-WP(C)/37280/2024	ANGUL SUKINDA RAILWAY LTD, KHURDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
293	D-WP(C)/37281/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
294	D-WP(C)/37282/2024	SUBHENDU KUMAR PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
295	D-WP(C)/37283/2024	ANGUL SUKINDA RAILWAY LTD, KHURDA	SUSANTA KUMAR DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/37284/2024	BRUNDABAN KAR	PRAFULLA KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/37285/2024	ANGUL SUKINDA RAILWAY LTD. BBSR	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
298	D-WP(C)/37287/2024	ANGUL SUKINDA RAILWAY LTD, KHURDA	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/37288/2024	BRUNDABAN KAR	PRAFULLA KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/37290/2024	PRADIP KUMAR DEV	DEBA NARAYAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/37292/2024	SAROJ KUMAR MISHRA	SURYA NARAYAN SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/37293/2024	DINABANDHU PARIDA	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/37295/2024	KANDARPA ADABAR	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/37298/2024	SANATAN SWAIN	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/37300/2024	BANSHIDHAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/37302/2024	NIKITA RANI DHARUA	ADITYA MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/37306/2024	UNION OF INDIA M/S.PARADEEP PHOSPHATES LTD.,KHURDA VS	MARK WRIGHT VS	// // 0	
308	D-WP(C)/37308/2024	THE COMMISSIONER OF SALES TAX, ODISHA BIMBADHAR SAHOO VS	SIBA PRASAD SWAIN VS	// // 0	
309	D-WP(C)/37309/2024	STATE OF ODISHA SIKALU NARMADA VS	SASWAT KUMAR ACHARYA VS	// // 0	
310	D-WP(C)/37312/2024	STATE BANK OF INDIA GANAKABI BAISHNAB PANI ITC VS	ARUPANANDA GOSWAMY VS	// // 0	
311	D-WP(C)/37313/2024	STATE OF ODISHA BINOD KIRO VS	JYOTSNARANI RATH VS	// // 0	
312	D-WP(C)/37314/2024	HOME SECRETARY ROOM, NEW DELHI BALARAM BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
313	D-WP(C)/37315/2024	UNION OF INDIA DEVENDRANATH NAYAK VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202400014
314	D-WP(C)/37316/2024	STATE OF ODISHA DEBENDRA KUMAR SAHU VS	SUKANTA KUMAR MISHRA VS	// // 0	
315	D-WP(C)/37317/2024	STATE OF ODISHA MAMATA KUMARI PADHI VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400104
316	D-WP(C)/37318/2024	STATE OF ODISHA SIMADRI PANIGRAHI VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400105
317	D-WP(C)/37321/2024	STATE OF ODISHA BASANTI PANDA VS	SHANTANU KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/37322/2024	LOKNATH DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
319	D-WP(C)/37323/2024	SANTOSH KUMAR PATEL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
320	D-WP(C)/37324/2024	LAXMI NARAYAN NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
321	D-WP(C)/37325/2024	GOKULANANDA KHARSEL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
322	D-WP(C)/37326/2024	RAMAKANTA NAYAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
323	D-WP(C)/37327/2024	ADWAITA PRASAD SAHOO VS PRINCIPAL SECY TO GOVT OF ODISHA FINANCE DEPT, BBSR	SANTOSH KUMAR PATTANAİK VS	// 0 //	
324	D-WP(C)/37328/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
325	D-WP(C)/37330/2024	BISHNUDEV SINGH MALLİK VS COMNR-CUM-SECY TO GOVT. DEPT. HIGHER EDUCATION, LOKSEBA BHAWAN, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //	
326	D-WP(C)/37331/2024	DEBAKİ BHATRA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
327	D-WP(C)/37332/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
328	D-WP(C)/37333/2024	AMITA AGRAWAL VS STATE OF ODISHA	KOUSİK ANANDA GURU VS	// 0 //	
329	D-WP(C)/37334/2024	JAYADEV OJHA	SARADA PRASANNA MOHARANA	//	AOD20240000536C202400005

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		VS	VS	()	
330	D-WP(C)/37335/2024	STATE OF ODISHA GOPINATH PUHAN	JAGAMOHAN PATTANAİK	//	AOR20220001586C202400032
		VS	VS	()	
331	D-WP(C)/37336/2024	STATE OF ODISHA UMAKANTA PANDA	PRATYUSHA NAIDU	//	
		VS	VS	()	
332	D-WP(C)/37337/2024	ADEIT PRASAD DAS GAUTAM PUHAN	JAGAMOHAN PATTANAİK	//	AOR20220001586C202400033
		VS	VS	()	
333	D-WP(C)/37339/2024	STATE OF ODISHA KAPILESWAR SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
334	D-WP(C)/37340/2024	STATE OF ODISHA SANTOSH KUMAR RATHA	GYANA RANJAN SETHI	//	
		VS	VS	()	
335	D-WP(C)/37343/2024	STATE OF ODISHA GITANJALI BAG	BABITA KUMARI PATTANAİK	//	
		VS	VS	()	
336	D-WP(C)/37344/2024	STATE OF ODISHA MAMATA SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
337	D-WP(C)/37345/2024	STATE OF ODISHA SANDHYARANI MALLICK	GYANA RANJAN SETHI	//	
		VS	VS	()	
338	D-WP(C)/37346/2024	STATE OF ODISHA SUBASINI BEHERA	DEBASISH PATNAİK	//	
	WP(C)/21195/2024	VS	VS	()	
339	D-WP(C)/37348/2024	THE BRANCH MANAGER, STATE BANK OF INDIA, BIDANASI BRANCH MANAGING DIRECTOR CUM VICE PRESIDENT M/S WINNERISERVICES PVT,LTD	WINNERISERVICES PVT,LTD	//	
		VS	VS	()	
		DHOBEI SAHOO		//	
340	D-WP(C)/37349/2024	PRAMILA DASH	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	

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341	D-WP(C)/37350/2024	STATE OF ODISHA SANTOSH KUMAR PRUSTY VS	BANSHIDHAR SATAPATHY VS	// // 0	
342	D-WP(C)/37352/2024	STATE OF ODISHA MAHIM RANJAN JAGATI VS	PRATIK NAYAK VS	// // 0	
343	D-WP(C)/37353/2024	THE CHAIRMAN CLAIMS COMMITTEE RASID KHAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
344	D-WP(C)/37355/2024	STATE OF ODISHA KANHU CHARAN MISHRA VS	BANSHIDHAR SATAPATHY VS	// // 0	
345	D-WP(C)/37356/2024	STATE OF ODISHA RAMA CHANDRA BEHERA VS	JAYDEEP PAL VS	// // 0	
346	D-WP(C)/37358/2024	COLLECTOR, JAGATSINGHPUR RAJ KAMAL MISHRA VS	BIKASH JENA VS	// // 0	
347	D-WP(C)/37359/2024	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL) BHISMA LOCHAN SARANGI VS	PRASANNA KUMAR SAHOO VS	// // 0	
348	D-WP(C)/37362/2024	STATE OF ODISHA SAROJINI BAL VS	ARJUNA CHARANA BEHERA VS	// // 0	
349	D-WP(C)/37364/2024	STATE OF ODISHA DIPTI RANJAN DAS VS	PRASANTA KUMAR NANDA VS	// // 0	
350	D-WP(C)/37368/2024	STATE OF ODISHA PRABODHA KUMAR PANDA VS	PRASANTA KUMAR NANDA VS	// // 0	
351	D-WP(C)/37369/2024	STATE OF ODISHA LAXMIDHAR PATRA VS	SASMITA SETHI VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/37372/2024	SONALI BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
353	D-WP(C)/37375/2024	DINABANDHU JENA VS THE VICE CHANCELLOR,UTKAL UNIVERSITY	PRAMOD KUMAR NAYAK VS	// 0 //	
354	D-WP(C)/37376/2024	SANTANU KUMAR PRDHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
355	D-WP(C)/37377/2024	MAHENDRA KUMAR MAJHI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
356	D-WP(C)/37381/2024	M/S JASODA NURSING SCHOOL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
357	D-WP(C)/37382/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
358	D-WP(C)/37385/2024	CHAMPARANI SEN VS COMMISSIONER CUM SECRETARY, ODISHA	KARUNAKAR RATH VS	// 0 //	
359	D-WP(C)/37386/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	MISSION SHAKTI, LOKSAVA BHAWAN, BBSR PRASANTA KUMAR NANDA VS	// 0 //	
360	D-WP(C)/37388/2024	RAMA CHANDRA BEHERA VS REGIONAL PROVIDENT FUND COMMISSIONER	SOMANATH MISHRA VS	// 0 //	
361	D-WP(C)/37390/2024	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
362	D-WP(C)/37392/2024	BHASKAR CHANDRA RAULLA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
363	D-WP(C)/37393/2024	UTTAM KUMAR PRAMANIK	SANJIB KUMAR RAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/37395/2024	BITHIKA SAMANTARAY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
365	D-WP(C)/37397/2024	HARIHAR BEHERA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/37400/2024	JAYANTI KUMAR DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
367	D-WP(C)/37401/2024	MANORANJAN MANDAL	SANJIB RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/37402/2024	AKSHYA KUMAR NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/37403/2024	SANTOSH KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
370	D-WP(C)/37405/2024	KHAGAPATI PAIKA	SANGRAM KESHARI ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/37406/2024	MOHAMMAD KALAM	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
372	D-WP(C)/37407/2024	GAJENDRA NATH PRADHAN	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/37409/2024	UNION OF INDIA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		M/S TIRUPATI STATIONERY PVT. LTD., KANPUR		//	
374	D-WP(C)/37410/2024	RENU NATH	SUBAS CHANDRA DAS	//	
		VS	VS	0	

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375	D-WP(C)/37411/2024	STATE OF ODISHA BANARJI LAKRA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
376	D-WP(C)/37412/2024	STATE OF ORISSA SUCHISMITA BEHERA VS	SANDIPAN MISHRA VS	// // 0	
377	D-WP(C)/37414/2024	STATE OF ODISHA GOVINDA TOPPO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
378	D-WP(C)/37415/2024	STATE OF ORISSA PRIYADARSHINI SAHOO VS	PRADEEP KUMAR KHUNTIA VS	// // 0	
379	D-WP(C)/37416/2024	STATE OF ODISHA PARAMESWAR MOHANTA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
380	D-WP(C)/37418/2024	STATE OF ORISSA SASMITA RANI SATAPATHY VS	BANSHIDHAR SATAPATHY VS	// // 0	
381	D-WP(C)/37419/2024	AJIT KUMAR DAS NABIN KUMAR SAHOO VS	TANMAY MISHRA VS	// // 0	
382	D-WP(C)/37420/2024	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	SANJIB KUMAR RATH VS	// // 0	
383	D-WP(C)/37423/2024	STATE OF ORISSA RABINDRA KUMAR SWAIN VS	KEDAR SANKAR SAHU VS	// // 0	
384	D-WP(C)/37424/2024	STATE OF ODISHA HULLASH DEI VS	SANJIB KUMAR RATH VS	// // 0	
385	D-WP(C)/37425/2024	STATE OF ORISSA SURYAMANI SAHOO VS	TAPAN KUMAR MANDAL VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/37426/2024	SATYABADI JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
387	D-WP(C)/37427/2024	TRIBIKRAM BEURA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
388	D-WP(C)/37428/2024	PURNA CHANDRA MOHAPATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
389	D-WP(C)/37429/2024	BIBHUPRASAD TRIPATHY VS MANAGEMENT OF M/S V.SOFT TECHNOLOGIES PVT.LTD	BAIDHAR SAHOO VS	// 0 //	
390	D-WP(C)/37430/2024	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
391	D-WP(C)/37432/2024	RABINDRANATH MAHAPATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
392	D-WP(C)/37433/2024	BHAGIRATHI BAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
393	D-WP(C)/37434/2024	DINESH SANDIL @ BHUMIJ VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //	
394	D-WP(C)/37435/2024	DHOBA KHATUA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
395	D-WP(C)/37436/2024	SUPREME TASK GENERAL HOSPITAL AND NETRANIKANTA VS STATE OF ODISHA	KANTANA NARAYAN PATTANAYAK VS	// 0 //	
396	D-WP(C)/37437/2024	SIBA PRASAD BISWAL VS STATE OF ODISHA	DEEPAK RAJNAJ SUNDARAY VS	// 0 //	
397	D-WP(C)/37441/2024	BENUDHAR BEHERA	SURENDRA KUMAR BISWAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
398	D-WP(C)/37442/2024	COLLECTOR KEONJHAR ALEKHABANDHU MAJHEE	NIRANJAN NAYAK	//	
		VS	VS	0	
399	D-WP(C)/37443/2024	STATE OF ODISHA PREMNATH MEHER	RAJJEET ROY	//	
		VS	VS	0	
400	D-WP(C)/37445/2024	STATE OF ODISHA NARAHARI DASH	SUBHASISH SATAPATHY	//	
		VS	VS	0	
401	D-WP(C)/37446/2024	STATE OF ODISHA SRUSTIDHAR JENA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
402	D-WP(C)/37448/2024	STATE OF ODISHA SHIBA PRASAD MOHANTY	AMITABH MISHRA	//	
		VS	VS	0	
403	D-WP(C)/37449/2024	STATE OF ODISHA BISHNUMOHAN PATRA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
404	D-WP(C)/37450/2024	STATE OF ODISHA SANGITA BADAIAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
405	D-WP(C)/37451/2024	STATE OF ODISHA BIJAYA KUMAR ROUTRAY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
406	D-WP(C)/37452/2024	STATE OF ODISHA DAITARI BARIK	PITAMBAR PANDA	//	
		VS	VS	0	
407	D-WP(C)/37453/2024	STATE OF ODISHA SOUMYA MISHRA	SURYAKANTA DASH	//	
		VS	VS	0	
408	D-WP(C)/37454/2024	STATE BANK OF INDIA DILESWAR BEHERA	SADASIVA PATRA (1)	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/37455/2024	STATE OF ODISHA BIJAY KUMAR MISHRA VS DEPT. OF ATOMIC ENERGY, MUMBAI	MATRUGUPTA MISHRA VS	// // 0 //	
410	D-WP(C)/37457/2024	SAGAR KUMAR SAHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	
411	D-WP(C)/37458/2024	CHITTARANJAN PARIDA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
412	D-WP(C)/37460/2024	SONALI PRIYADARSHINI NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	
413	D-WP(C)/37461/2024	ARCHANA PATTNAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
414	D-WP(C)/37462/2024	APARAJITA SENAPATI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
415	D-WP(C)/37464/2024	RAVINDRANATH TRIPATHY VS STATE OF ODISHA	MERUSAGAR SAMANTRAY VS	// 0 //	
416	D-WP(C)/37465/2024	SRIDHAR KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
417	D-WP(C)/37466/2024	RASMITA PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
418	D-WP(C)/37470/2024	URMILA PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
419	D-WP(C)/37471/2024	M/S JASODA NURSING SCHOOL, SONEPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	

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420	D-WP(C)/37473/2024	INDIAN POTASH LIMITED, DHENKANAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
421	D-WP(C)/37475/2024	CHIRANJIV CHAKRA VS ODISHA STAFF SELECTION COMMISSION	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
422	D-WP(C)/37476/2024	BANSHIDHAR SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //	
423	D-WP(C)/37478/2024	SAROJ KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
424	D-WP(C)/37479/2024	GOLEKHA CHANDRA SAHOO @ SAHU VS CHIEF MANAGER, CANARA BANK , PARADEEP	AMIT KUMAR NATH VS	// 0 //	
425	D-WP(C)/37480/2024	INDIAN POTASH LIMITED, DHENKANAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
426	D-WP(C)/37481/2024	PRAKRUTI BHUSAN RAY VS URBAN COOPERATIVE BANK LTD	SIDHESWAR MALLIK VS	// 0 //	
427	D-WP(C)/37482/2024	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //	
428	D-WPCRL/25859/2024	TIKI SAHOO VS STATE OF ODISHA	ADITI HOTA VS	//0 0 //	
429	D-WPCRL/25927/2024	GOURI MANTRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /58 /2023 0 //	
430	D-WPCRL/25942/2024	SK AMJAD ALI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 0 //	
431	D-WPCRL/26019/2024	SHANTILATA BEHERA	SUBHRANSHU DASH	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/25831/2024	STATE OF ODISHA SANATAN JENA	LINGARAJ MOHANTY	BALIANTA P.S. /342 /2024	
		VS	VS	()	
433	D-ABLAPL/25833/2024	STATE OF ODISHA BIRAJA KINKAR NAYAK	SUKANTA KUMAR DALAI	KHUNTUNI /165 /2024	AOD20240000306C202400028
		VS	VS	()	
434	D-ABLAPL/25835/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO	SUKANTA KUMAR DALAI	SALIPUR /427 /2023	AOD20240000306C202400027
		VS	VS	()	
435	D-ABLAPL/25836/2024	STATE OF ODISHA AMAR BIJAY SETHI	SOUBHAGYA KUMAR DASH	GHASIPURA /322 /2024	AOR20220001631C202400073
		VS	VS	()	
436	D-ABLAPL/25837/2024	STATE OF ODISHA RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	ATTABIRA /278 /2024	AOD20240000391C202400063
		VS	VS	()	
437	D-ABLAPL/25838/2024	STATE OF ODISHA PRASANNA SWAIN	TRILOCHAN DASH	BRAHMAGIRI /127 /2024	AOD20240000276C202400019
		VS	VS	()	
438	D-ABLAPL/25839/2024	STATE OF ODISHA RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	ATTABIRA /277 /2024	AOD20240000391C202400062
		VS	VS	()	
439	D-ABLAPL/25840/2024	STATE OF ODISHA PRADEEP KUMAR NAYAK	PRABHAT KUMAR PARIDA	BIRMITRAPUR /227 /2024	AOR20220000489C202400021
		VS	VS	()	
440	D-ABLAPL/25842/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO	SUKANTA KUMAR DALAI	SALIPUR /192 /2024	AOD20240000306C202400031
		VS	VS	()	
441	D-ABLAPL/25843/2024	STATE OF ODISHA NILU SAHU@MILU	RABINDRA PRASAD PATNAIK	BANARAPAL /334 /2024	AOD20230000619C202400008
		VS	VS	()	
442	D-ABLAPL/25844/2024	STATE OF ODISHA PRANAB KUMAR SAMAL	RABINDRA PRASAD PATNAIK	BANARAPAL /327 /2024	AOD20230000619C202400009
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/25845/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// SALIPUR /122 /2024 ()	AOD20240000306C202400029
444	D-ABLAPL/25847/2024	STATE OF ODISHA ANIL KUMAR ROUT VS	MAHES DAS VS	// DELANGA /312 /2024 ()	
445	D-ABLAPL/25848/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// SALIPUR /193 /2024 ()	AOD20240000306C202400030
446	D-ABLAPL/25854/2024	STATE OF ODISHA JULIA @ PRADEEP KUMAR SAHOO VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /37 /2024 ()	
447	D-ABLAPL/25855/2024	STATE OF ODISHA PADMINI DASH VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /183 /2019 ()	
448	D-ABLAPL/25857/2024	STATE OF ODISHA HARA MAHARI VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /210 /2024 ()	
449	D-ABLAPL/25858/2024	STATE OF ODISHA KUNJABIHARI MALLIK @ KARTIKA VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /237 /2024 ()	
450	D-ABLAPL/25864/2024	STATE OF ODISHA BINOD KUMAR JENA VS	DURGA PRASAD DHAL VS	// BARIPADA TOWN /433 /2024 ()	
451	D-ABLAPL/25865/2024	STATE OF ODISHA SATIA @ SATYANANDA NAIK VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /173 /2024 ()	
452	D-ABLAPL/25869/2024	STATE OF ODISHA MANTU BARIK @ RAKESH BARIK VS	SAROJ KUMAR PADHI VS	// PIPLI /360 /2024 ()	
453	D-ABLAPL/25871/2024	STATE OF ODISHA RAJA BARIK @ RAJESH BARIK VS	SAROJ KUMAR PADHI VS	// PIPLI /358 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/25872/2024	BIBHISHANA BARIHA @ BIBHI @ PETU BARIHA VS STATE OF ODISHA	LOKESH KUMAR MEHER VS	PATNAGARH /189 /2024 () //	
455	D-ABLAPL/25873/2024	DURYODHAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /52 /2007 () //	
456	D-ABLAPL/25874/2024	UMESH KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /492 /2024 () //	
457	D-ABLAPL/25883/2024	G NILAKANTHA DORA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 () //	
458	D-ABLAPL/25884/2024	DASARATHI BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /189 /2024 () //	
459	D-ABLAPL/25886/2024	G. RAJESH DORA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 () //	
460	D-ABLAPL/25888/2024	JHANKAR GHIBELA VS STATE OF ODISHA	UDIT RANJAN JENA VS	DEOGAON /165 /2024 () //	
461	D-ABLAPL/25889/2024	KUMAR SAGAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /272 /2024 () //	
462	D-ABLAPL/25890/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /279 /2024 () //	
463	D-ABLAPL/25892/2024	RITU KOTHIA VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	JHARSUGUDA SADAR /388 /2024 () //	
464	D-ABLAPL/25894/2024	SUDARSAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /259 /2024 () //	
465	D-ABLAPL/25895/2024	BABU GOCHHAYAT	JAYADEBA BEHERA	JARAPADA /391 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/25897/2024	STATE OF ODISHA NILU BISOI	PRAVAT KUMAR LENKA	DASPALLA /317 /2023	
		VS	VS	()	
467	D-ABLAPL/25898/2024	STATE OF ODISHA SURESH DASH	KALI PRASAD MOHANTY	DELANGA /239 /2024	
		VS	VS	()	
468	D-ABLAPL/25904/2024	STATE OF ODISHA DIJA MALIK	DAYANANDA MOHAPATRA	MARINE KASIA /109 /2024	
		VS	VS	()	
469	D-ABLAPL/25905/2024	STATE OF ODISHA DURYODHAN NANDI	PRAFULLA KUMAR BISWAL	PATKURA /179 /2024	
		VS	VS	()	
470	D-ABLAPL/25906/2024	STATE OF ODISHA MANOJ KUMAR JENA	SHANTANU KUMAR PANDA	SAHADEV KHUNTA /286 /2024	
		VS	VS	()	
471	D-ABLAPL/25907/2024	STATE OF ODISHA SOUMYA RANJAN DAS	AMLAN SHAKTI PAUL	JANKIA P.S. /278 /2024	
		VS	VS	()	
472	D-ABLAPL/25911/2024	STATE OF ODISHA BHARATI DAS	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /164 /2024	
		VS	VS	()	
473	D-ABLAPL/25912/2024	STATE OF ODISHA SOUMYA RANJAN DAS	AMLAN SHAKTI PAUL	JANKIA P.S. /285 /2024	
		VS	VS	()	
474	D-ABLAPL/25916/2024	STATE OF ODISHA SOUMYA RANJAN DAS	AMLAN SHAKTI PAUL	JANKIA P.S. /283 /2024	
		VS	VS	()	
475	D-ABLAPL/25917/2024	STATE OF ODISHA RAJA @ RAJESH BARIK	SAROJ KUMAR PADHI	PIPLI /360 /2024	
		VS	VS	()	
476	D-ABLAPL/25918/2024	STATE OF ODISHA B.BHARGAV @ BANDAPALI BHARGABA	DEBA KUMAR RATH	MATHILI /63 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/25920/2024	STATE OF ODISHA KARUNA DAS VS	SIMSON JENA VS	// BHARATPUR PS /492 /2024 ()	
478	D-ABLAPL/25921/2024	STATE OF ODISHA ANIL NAYAK @ BISWAJIT VS	SIMSON JENA VS	// BHARATPUR PS /492 /2024 ()	
479	D-ABLAPL/25922/2024	STATE OF ODISHA BENUDHAR SATAPATHY VS	RAMESH CHANDRA MAHARANA VS	// CHOUDWAR /436 /2024 ()	
480	D-ABLAPL/25923/2024	STATE OF ODISHA JHARI MALIK @ JHARIA VS	SARFARAZ AHMED VS	// KHANDAGIRI P.S. /218 /2012 ()	
481	D-ABLAPL/25924/2024	STATE OF ODISHA SANGRAM MALLICK VS	PRADIP KUMAR MALLICK VS	// BALANGA /169 /2022 ()	
482	D-ABLAPL/25926/2024	STATE OF ODISHA DINAMANI SELMA VS	JNYANANANDA PANDA VS	// / /0 ()	
483	D-ABLAPL/25928/2024	STATE OF ODISHA CHANDRAKANTA JENA @ CHANDAN JENA VS	AMULYA RATNA PANDA VS	// BARI /433 /2024 ()	
484	D-ABLAPL/25929/2024	STATE OF ODISHA MIRZA JAHIR ABAS BAIG VS	SANGRAM MISHRA VS	// BINJHARPUR /461 /2024 ()	
485	D-ABLAPL/25932/2024	STATE OF ODISHA TULLA ROUT @ BHAGIRATHI VS	SANGRAM KESHARI ROUT VS	// NANDIPADA /56 /2007 ()	
486	D-ABLAPL/25933/2024	STATE OF ODISHA SUPRIYA SUBHADARSINI MISHRA @ SUPRIYA MISHRA VS	HURYAKANTA DWIBEDI VS	// MARKAT NAGAR /99 /2024 ()	
487	D-ABLAPL/25935/2024	STATE OF ODISHA KESHAB CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// NANDIPADA /55 /2007 () //	

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488	D-ABLAPL/25937/2024	GITANJALI PATRA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	BARKOTE /384 /2024 () //	
489	D-ABLAPL/25938/2024	KAILASH PATEL VS STATE OF ODISHA	BISWAJIT NAYAK VS	LAHUNIPADA /203 /2023 () //	
490	D-ABLAPL/25939/2024	NIRANJAN BEHERA @ LUTUN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	AIR FIELD P.S. /203 /2024 () //	
491	D-ABLAPL/25945/2024	BIJAY KUND VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /119 /2024 () //	
492	D-ABLAPL/25949/2024	BAPU @ TRUPTI RANJAN PATRA @ RAY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DELANGA /167 /2015 () //	
493	D-ABLAPL/25951/2024	SUKUTA @ HRUSIKESH NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ASKA /167 /2024 () //	
494	D-ABLAPL/25952/2024	RAVI SANKAR AGRAWAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	HEMGIR /37 /2024 () //	
495	D-ABLAPL/25955/2024	RINKU SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //	
496	D-ABLAPL/25959/2024	KUNAL @ LAXMIDHAR DEHURY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /217 /2024 () //	
497	D-ABLAPL/25961/2024	SOUMYA RANJAN SAHU @ DHRUBA SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //	
498	D-ABLAPL/25964/2024	RAJANI SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //	
499	D-ABLAPL/25965/2024	SATYA MOHAN MISHRA	SRINIBAS NANDA	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/25966/2024	SIBA KUMAR DUNGRI	AKSHAYA KUMAR SAHOO	NAWAPARA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/25967/2024	SISIR KUMAR BEHERA	AKSHAYA KUMAR SAHOO	BARKOTE /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/25968/2024	BIKU SAHU @ KHAGENDRA SAHU	DURGADATTA MOHAPATRA	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/25969/2024	JATIN KUMAR BEHERA @ SHREEMAN JATIN KUMAR	BINESH CHANDRA RAY	KHUNTUNI /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/25971/2024	MANJULATA SAHU @ MANJULA SAHU	DURGADATTA MOHAPATRA	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/25973/2024	TUKU SAHU @ DHARMEDRA KUMAR SAHU	DURGADATTA MOHAPATRA	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/25974/2024	PARAMANANDA ROUT @ PAREI ROUT	AMITAV TRIPATHY	NAYAGARH SADAR /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/25975/2024	SANJAY EKKA	ARUN KUMAR MISHRA	BIRMITRAPUR /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/25977/2024	JALADHAR MOHANTY	AMRITA MISHRA	DHARMASALA /646 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/25978/2024	SK ABDUL SAHID @ SHAKH BUTA	HARAPRASAD PANDA	DHARMASALA /616 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/25979/2024	SUNITA NAIK @ SUNI DEI	AMITAV TRIPATHY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/25980/2024	STATE OF ODISHA JAGANNATH SAHOO VS	BIDHUBHUSANA MOHAPATRA VS	// JAKHAPURA /120 /2024 ()	
512	D-ABLAPL/25981/2024	STATE OF ODISHA BULU SAHOO @ BULU SAHU VS	SATYABRATA DASH VS	// GANIA /78 /2024 ()	
513	D-ABLAPL/25983/2024	STATE OF ODISHA GITANJALI PATRA VS	SASWATI MOHAPATRA VS	// BARKOTE /385 /2024 ()	
514	D-ABLAPL/25985/2024	STATE OF ODISHA BIJAYA KUMAR SAMAL VS	BIDHUBHUSANA MOHAPATRA VS	// JAKHAPURA /120 /2024 ()	
515	D-ABLAPL/25993/2024	STATE OF ODISHA ANANTA CHHURA @ ANTA CHHURA VS	SIDDHARTH GOUTAM DAS VS	// SINDHIKELA PS /217 /2024 ()	
516	D-ABLAPL/25997/2024	STATE OF ODISHA JAYANTA SAHOO @ GUTIA VS	AMLAN MOHANTY VS	// BINJHARPUR /364 /2024 ()	
517	D-ABLAPL/26001/2024	STATE OF ODISHA TUNA TANDI @ TUNA BAG @ YUDHISTHIR BAG VS	SIDDHARTH GOUTAM DAS VS	// BANGOMUNDA /86 /2023 ()	
518	D-ABLAPL/26002/2024	STATE OF ODISHA MADHAB BAGARTY VS	RAMANANDA THANAPATI VS	// BOLANGIR TOWN /408 /2024 ()	AOR20230000173C202400005
519	D-ABLAPL/26003/2024	STATE OF ODISHA ARIF KHAN VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /168 /2024 ()	AOD20240000362C202400013
520	D-ABLAPL/26007/2024	STATE OF ODISHA KAPILAS MEHER VS	SIDDHARTH GOUTAM DAS VS	// MAIDALPUR /25 /2024 ()	
521	D-ABLAPL/26009/2024	STATE OF ODISHA SASMITA MAJHI VS	BIJAY KUMAR BEHERA VS	// MATHILI /166 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/26010/2024	BUDHIA @ RAMAKANTA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /222 /2024 () //	
523	D-ABLAPL/26011/2024	SHAMBUNATH DAS @ SAMBHUNATH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /554 /2024 () //	
524	D-ABLAPL/26012/2024	BINODINI MANDHATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /255 /2024 () //	
525	D-ABLAPL/26013/2024	SAMIR CHANDRA DAS @ AKASH DAS VS STATE OF ODISHA	JIBANKANTA PATTANAİK VS	MARKAT NAGAR /148 /2024 () //	
526	D-ABLAPL/26017/2024	RANJAN NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /278 /2024 () //	
527	D-ABLAPL/26020/2024	ANANTA RAKSA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	BADMAL /307 /2024 () //	
528	D-ABLAPL/26025/2024	RAJESH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /195 /2023 () //	
529	D-ABLAPL/26031/2024	SABITRI MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /96 /2023 () //	
530	D-ABLAPL/26037/2024	JHADESWAR SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	BARKOTE /384 /2024 () //	
531	D-CONTC(CP)/1/2024 CONTC(CP)/1/2024	JAMINIKANTA DAS VS ADITYA PRASAD PADHI, IAS, CHIEF SECRETARY, ODISHA	M/S PRASANTA KUMAR MISHRA, K.L. KAR, C.R. DASH, B.S. TRIPATHY VS	 () //	
532	D-CONTC(CPC)/1/2024 CONTC(CPC)/1/2024	MAHENDRA KUMAR SATAPATHY VS PRADEEP JENA, CHIEF SECRETARY, ODISHA	M/S S.N. BISWAL, N. MOHARANA, A.K. BEHERA VS	 () //	

ORISSA HIGH COURT

MISC CASES FILED on :28/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/242/1990 CRA/242/1990	ANNAPURNA BEHERA MP		2/2024
2	D-OTAPL/37209/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRANILASATAPATHY,SR.S.C	102/2024
3	D-OTAPL/37209/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRANILASATAPATHY,SR.S.C	103/2024
4	D-JCRLA/19/2022 JCRLA/19/2022	D.BULEYA@D.LAXMI@D.LAXMAN MP	ADV.	175/2024
5	D-JCRLA/6133/2024 JCRLA/26/2024	MANOJ KUMAR DALEI MP	SURYAKANTA PALAI, DEEPAK KUMAR PANI	176/2024
6	D-CRLMP/25908/2024 CRLMP/ /	DR. AMRESH PATI MP	RABINDRA KUMAR PRUSTY	193/2024
7	D-CRLMP/25944/2024 CRLMP/ /	SMRUTI RANJAN ROUTRAY MP	SUDEEP KUMAR SARANGI	194/2024
8	D-TRP(C)/37413/2024 TRP(C)/ /	MADHUSMITA SWAIN MP	DAYANANDA MOHAPATRA	264/2024
9	D-TRP(C)/37417/2024 TRP(C)/ /	ARCHANA KARA@DASH MP	JULU KHANSAMA	265/2024
10	D-TRP(C)/37320/2024 TRP(C)/ /	SUCHI MODI MP	SRI AKASH KUMAR PATAJOSHI	266/2024
11	D-LAA/40/2021 LAA/40/2021	DURGA MADHAB TRIPATHY MP	PRASANTA KUMAR PANDA	297/2024
12	D-LAA/40/2021 LAA/40/2021	DURGA MADHAB TRIPATHY MP	PRASANTA KUMAR PANDA	298/2024
13	D-LAA/40/2021 LAA/40/2021	DURGA MADHAB TRIPATHY MP	PRASANTA KUMAR PANDA	299/2024
14	D-LAA/39/2021 LAA/39/2021	DR. BASANTI TRIPATHY MP	PRASANTA KUMAR PANDA (1)	300/2024
15	D-LAA/39/2021 LAA/39/2021	DR. BASANTI TRIPATHY MP	PRASANTA KUMAR PANDA (1)	301/2024
16	D-RVWPET/37203/2024 RVWPET/ /	PURUSOTTAM SWAIN MP	BINI MISHRA	301/2024
17	D-LAA/39/2021 LAA/39/2021	DR. BASANTI TRIPATHY MP	PRASANTA KUMAR PANDA (1)	302/2024
18	D-CMAPL/37304/2024 CMAPL/ /	SUBASH CHANDRA SAHU MP	RANJAN KUMAR NAYAK	358/2024
19	D-CMAPL/37347/2024 CMAPL/ /	GAJENDRANATH PRUSTY MP	ADV.	359/2024
20	D-CMAPL/37351/2024 CMAPL/ /	BAMADEV BEHERA MP	ADV.	360/2024
21	D-RPFAM/37296/2024 RPFAM/ /	MANOJ KUMAR NAHAK MP	GOPAL KRISHNA NAYAK	370/2024
22	D-RPFAM/13437/2024 RPFAM/71/2024	KRUSHNA CHANDRA SAHU MP		371/2024
23	D-RPFAM/36393/2024 RPFAM/ /	SAMBIT PATTANAIK MP	SUKANTA KUMAR NAYAK (2)	372/2024
24	D-MATA/4404/2024 MATA/39/2024	TRUPTI REKHA DORA MP	DIGAMBAR SETHI	388/2024
25	D-MATA/31694/2024 MATA/ /	JAYASHRI PATTNAIK@JAYASHREE PATTNAIK MP	RAVASHA PUJAREE PARIDA	389/2024
26	D-MATA/37422/2024	SOMANATH MISHRA	DIPTI RANJAN MOHAPATRA	

	MATA/ /	MP		390/2024
27	D-MATA/37422/2024	SOMANATH MISHRA	DIPTI RANJAN MOHAPATRA	
	MATA/ /	MP		391/2024
28	D-FAO/30984/2024	D.M., ORIENTAL INSURANCE CO.LTD.	BBSRRASANTA KUMAR MAHALI	
	FAO/355/2024	MP		756/2024
29	D-CRLREV/25563/2024	AMBUJA PATEL	MANORANJAN PADHI	
	CRLREV/ /	MP		757/2024
30	D-FAO/46/2023	GAYADHAR JENA		
	FAO/46/2023	MP		757/2024
31	D-FAO/37294/2024	MANAGER LEGAL, CHOLLA MS GENERAL	INSURANCE CO.LTD.,KHURDA	
	FAO/ /	MP		758/2024
32	D-CRLREV/562/2018	SAHADEBA PATRA	M/S.LALATENDU SAMANTARAY	
	CRLREV/562/2018	MP		758/2024
33	D-CRLREV/25953/2024	K. VENUGOPAL @ K. VENUGOPAL RAO	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		759/2024
34	D-FAO/37297/2024	MANAGER LEGAL, M/S. CHOLAMANDAL	INSURANCE CO.LTD.,KHURDA	
	FAO/ /	MP		759/2024
35	D-CRLREV/25950/2024	SASMITA BEHERA	ASHOK DAS	
	CRLREV/ /	MP		760/2024
36	D-FAO/860/2018	RANJIT KU.SWAIN	M/S.R.P.DALAI	
	FAO/860/2018	MP		760/2024
37	D-SA/360/2001	SUKUMARI NAYAK	M/S.S.P.MISHRA	
	SA/360/2001	MP		794/2024
38	D-SA/360/2001	SUKUMARI NAYAK	M/S.S.P.MISHRA	
	SA/360/2001	MP		795/2024
39	D-SA/360/2001	SUKUMARI NAYAK	M/S.S.P.MISHRA	
	SA/360/2001	MP		796/2024
40	D-SA/191/1999	SEGA KISHAN	M/S.PRADIPTA MOHANTY, M/S.PRONOY MOHANTY, P.K.PASAYAT, P	
	SA/191/1999	MP		797/2024
41	D-RSA/222/2015	RABINDRA KU.SAHOO	M/S.BIBEKANANDA BHUYAN	
	RSA/222/2015	MP		1006/2024
42	D-RSA/278/2002	BHOLANATH PARIDA	M/S.S.P.MISRA	
	RSA/278/2002	MP		1007/2024
43	D-RSA/278/2002	BHOLANATH PARIDA	M/S.S.P.MISRA	
	RSA/278/2002	MP		1008/2024
44	D-RSA/36154/2024	SATYABAN MEHER	MANAS KUMAR CHAND	
	RSA/ /	MP		1009/2024
45	D-RSA/36154/2024	SATYABAN MEHER	MANAS KUMAR CHAND	
	RSA/ /	MP		1010/2024
46	D-RSA/36154/2024	SATYABAN MEHER	MANAS KUMAR CHAND	
	RSA/ /	MP		1011/2024
47	D-CMP/37252/2024	HINDUSTAN PETROLEUM CORPORATION	ANVITA MUKHERJI	
	CMP/ /	MP		1032/2024
48	D-CMP/37329/2024	NABIN KUMAR MEHER	SUDEEP KUMAR SARANGI	
	CMP/ /	MP		1033/2024
49	D-CMP/37456/2024	NATABAR NANDA	PRONoy MOHANTY	
	CMP/ /	MP		1034/2024
50	D-BLAPL/3680/2024	SANJAYA ROUTA @ ROUT	PULAKESH MOHANTY	
	BLAPL/1064/2024	MP		1102/2024
51	D-BLAPL/11409/2024	ASHOK NAIK	AJAYA KUMAR JENA	
	BLAPL/4485/2024	MP		1103/2024
52	D-BLAPL/24049/2024	USAT GHIBILA	SURYA KANTA PRADHAN	
	BLAPL/8192/2024	MP		1104/2024
53	D-BLAPL/10568/2024	KUNU @ NARENDRA DAS	ABHILASH MISHRA	
	BLAPL/4424/2024	MP		1105/2024
54	D-BLAPL/14412/2024	BIBHUTI BHUSAN ACHARYA	LAXMINARAYAN PATEL	
	BLAPL/4874/2024	MP		1106/2024
55	D-BLAPL/15655/2024	SUJIT KUMAR NAYAK@DAYANIDHI NAYAK	KKUSHNA CHANDRA RATH	
	BLAPL/6336/2024	MP		1107/2024
56	D-BLAPL/2628/2024	JIRI @ JERMIYA RAIKA	BISWA RANJAN DAS	
	BLAPL/2168/2024	MP		1108/2024
57	D-BLAPL/16296/2024	ANANTA NAYAK @ NAIK	JAGANNATH BHUYAN	
	BLAPL/5791/2024	MP		1109/2024

58	D-BLAPL/25946/2024 BLAPL/ /	BHASKAR SAGARIA MP	BIRAJA PRASAD NANDA	1110/2024
59	D-BLAPL/11805/2022 BLAPL/11805/2022	BISWAJIT MOHAPATRA @ KALIA MP		1111/2024
60	D-BLAPL/12657/2023 BLAPL/12657/2023	T. SARAN RAJ MP		1112/2024
61	D-BLAPL/7980/2022 BLAPL/7980/2022	ATMA PRAKASH MP		1113/2024
62	D-BLAPL/22118/2024 BLAPL/7491/2024	BIKI @ JITEN BEHERA MP		1114/2024
63	D-BLAPL/12078/2023 BLAPL/12078/2023	TAPAS DEBASIS BISWAL MP	M/S SUSANTA KUMAR BARAL,P.K.SAHOO,J.SAHOO,RAJIB LOCHAN	1115/2024
64	D-BLAPL/20503/2024 BLAPL/7226/2024	SIPU @ SIPUN DEHURY MP	AMIT KUMAR NATH	1116/2024
65	D-ABLAPL/12037/2023 ABLAPL/12037/2023	UPA BAG @ UPENDRA BAG MP	BIJAYA KUMAR BEHERA 1	1706/2024
66	D-ABLAPL/22071/2024 ABLAPL/8241/2024	HARISH CHANDRA SAHU MP		1707/2024
67	D-ABLAPL/20123/2024 ABLAPL/7337/2024	DILIP KUMAR PATTANAIK MP		1708/2024
68	D-ABLAPL/20588/2024 ABLAPL/7385/2024	HUSNARA BEGUM MP		1709/2024
69	D-ABLAPL/21126/2024 ABLAPL/7693/2024	TITU BEHERA MP		1710/2024
70	D-ABLAPL/14463/2024 ABLAPL/4998/2024	SACHIA BEHERA @ SAMIRA BEHERA MP		1711/2024
71	D-ABLAPL/11786/2024 ABLAPL/4212/2024	GIRIDHARI BAG MP		1712/2024
72	D-ABLAPL/21867/2024 ABLAPL/7925/2024	MIR ANAM MP		1713/2024
73	D-ABLAPL/12471/2024 ABLAPL/5282/2024	TUTU @ TULU @ ABHIJIT SENAPATI MP		1714/2024
74	D-ABLAPL/14823/2019 ABLAPL/14823/2019	AMULYA BAL MP		1715/2024
75	D-ABLAPL/23496/2024 ABLAPL/8569/2024	ATI @ AMIT NAYAK MP		1716/2024
76	D-ABLAPL/15485/2024 ABLAPL/5807/2024	PRDYUMNA PATRA MP		1717/2024
77	D-ABLAPL/3604/2020 ABLAPL/3604/2020	NIRANJAN MANDAL MP		1718/2024
78	D-ABLAPL/18684/2024 ABLAPL/6902/2024	RAMESH CHANDRA SWAIN @ RAMESH SWAIN MP		1719/2024
79	D-ABLAPL/20321/2024 ABLAPL/7360/2024	KARAM BEHERA MP		1720/2024
80	D-ABLAPL/21022/2024 ABLAPL/7874/2024	RASHMI RANJAN DAS MP		1721/2024
81	D-ABLAPL/19394/2024 ABLAPL/6945/2024	ADITYA JAGADALA @ ADITYA RANJAN JAGSIDDHANTA KUMAR SAHOO MP		1722/2024
82	D-ABLAPL/19397/2024 ABLAPL/6948/2024	ADITYA JAGADALA @ ADITYA RANJAN JAGSIDDHANTA KUMAR SAHOO MP		1723/2024
83	D-ABLAPL/23624/2024 ABLAPL/8598/2024	DHARAMA NAYAK @ DISKO MP		1724/2024
84	D-ABLAPL/23625/2024 ABLAPL/8599/2024	DHARAMA NAYAK @ DISKO MP		1725/2024
85	D-ABLAPL/4332/2019 ABLAPL/4332/2019	NARAYAN NAIK MP	NIRANJAN HOTA	1726/2024
86	D-ABLAPL/13246/2024 ABLAPL/4659/2024	JAMIDAR ROY @ JAMEENDAR ROY MP		1727/2024
87	D-ABLAPL/15569/2024 ABLAPL/5538/2024	SANTOSH KUMAR DALABEHERA @ SANTOSA MP		1728/2024
88	D-ABLAPL/15709/2024 ABLAPL/5439/2024	JAGANNATH MALLIK @ JAGANATH MALIK MP		1729/2024
89	D-ABLAPL/15566/2024	BIKASH KUMAR DALABEHERA		

	ABLAPL/6021/2024	MP		1730/2024
90	D-ABLAPL/12224/2024	ARJUNA PRADHAN		
	ABLAPL/4310/2024	MP		1731/2024
91	D-ABLAPL/20989/2024	BARSHA @ JHARANARANI BEHERA		
	ABLAPL/8085/2024	MP		1732/2024
92	D-ABLAPL/20895/2024	D. TEJESWAR RAO @ ROHAN RAO		
	ABLAPL/7505/2024	MP		1733/2024
93	D-ABLAPL/12617/2023	BHAGIRATHI DAS @ PAPULI DAS		
	ABLAPL/12617/2023	MP		1734/2024
94	D-MACA/37213/2024	MANAGER, T.P HUB, ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1961/2024
95	D-MACA/37213/2024	MANAGER, T.P HUB, ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1962/2024
96	D-MACA/37220/2024	B.M., TATA AIG GENERAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1963/2024
97	D-MACA/37226/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1964/2024
98	D-MACA/37226/2024	D.M.(LEGAL),M/S ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1965/2024
99	D-MACA/37235/2024	B.M.,ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1966/2024
100	D-MACA/37235/2024	B.M.,ORIENTAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1967/2024
101	D-MACA/37244/2024	ASST. MANAGER LEGAL,M/S. CHOLA MS GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1968/2024
102	D-MACA/37244/2024	ASST. MANAGER LEGAL,M/S. CHOLA MS GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1969/2024
103	D-MACA/37250/2024	M/S CHOLA MANDALAM M.S. GENERAL INSURANCE,KHORDHA		
	MACA/ /	MP		1970/2024
104	D-MACA/37250/2024	M/S CHOLA MANDALAM M.S. GENERAL INSURANCE,KHORDHA		
	MACA/ /	MP		1971/2024
105	D-MACA/37258/2024	MANAGER (LEGAL AND T.P. CLAIMS),CLAMS DEHTA, TATA AIG GENERAL INSURANCE CO. LTD.		
	MACA/ /	MP		1972/2024
106	D-MACA/37258/2024	MANAGER (LEGAL AND T.P. CLAIMS),CLAMS DEHTA, TATA AIG GENERAL INSURANCE CO. LTD.		
	MACA/ /	MP		1973/2024
107	D-MACA/37261/2024	MANAGER LEGAL, M/S TATA AIG GENERAL INSURANCE CO.LTD.		
	MACA/ /	MP		1974/2024
108	D-MACA/37261/2024	MANAGER LEGAL, M/S TATA AIG GENERAL INSURANCE CO.LTD.		
	MACA/ /	MP		1975/2024
109	D-MACA/32298/2024	DIPTILATA SAHOO	SARAT CHANDRA SWAIN	
	MACA/ /	MP		1976/2024
110	D-MACA/32298/2024	DIPTILATA SAHOO	SARAT CHANDRA SWAIN	
	MACA/ /	MP		1977/2024
111	D-MACA/37264/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1978/2024
112	D-MACA/37264/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1979/2024
113	D-MACA/37268/2024	ORIENTAL INSURANCE CO.LTD., BALASORE	RYAN BEHARI DAS	
	MACA/ /	MP		1980/2024
114	D-MACA/37268/2024	ORIENTAL INSURANCE CO.LTD., BALASORE	RYAN BEHARI DAS	
	MACA/ /	MP		1981/2024
115	D-MACA/37271/2024	B.M., HDFC GENERAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1982/2024
116	D-MACA/37271/2024	B.M., HDFC GENERAL INSURANCE CO.LTD.,KORAPUTTA		
	MACA/ /	MP		1983/2024
117	D-MACA/37279/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.,BILASPUR	PRASAD DUTTA	
	MACA/ /	MP		1984/2024
118	D-MACA/37279/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.,BILASPUR	PRASAD DUTTA	
	MACA/ /	MP		1985/2024
119	D-MACA/37286/2024	B.M., MAGAMA HDI GENERAL INSURANCE CO.LTD.,BILASPUR	PRASAD DUTTA	
	MACA/ /	MP		1986/2024
120	D-MACA/37286/2024	B.M., MAGAMA HDI GENERAL INSURANCE CO.LTD.,BILASPUR	PRASAD DUTTA	
	MACA/ /	MP		1987/2024

121	D-MACA/37291/2024 MACA/ /	BHASKAR BHUYAN MP	BIRANCHI NARAYAN RATH	1988/2024
122	D-MACA/37291/2024 MACA/ /	BHASKAR BHUYAN MP	BIRANCHI NARAYAN RATH	1989/2024
123	D-MACA/37301/2024 MACA/ /	M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,KHURDHA MP		1990/2024
124	D-MACA/37301/2024 MACA/ /	M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,KHURDHA MP		1991/2024
125	D-MACA/36499/2024 MACA/ /	SUMITA GOUDA MP	DHIRENDRA KUMAR MOHAPATRA	1992/2024
126	D-MACA/37380/2024 MACA/ /	D.M.,THE RELIANCE GENERAL INSURANCE CO.LTD.,BBSR MP	SUBRATISABISPTHY	1993/2024
127	D-MACA/37380/2024 MACA/ /	D.M.,THE RELIANCE GENERAL INSURANCE CO.LTD.,BBSR MP	SUBRATISABISPTHY	1994/2024
128	D-MACA/37421/2024 MACA/ /	RABINDRA NAYAK MP	SUPRIYO RANJAN MAHAPATRA	1995/2024
129	D-MACA/37459/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD.,CUTTACK MP	DAMUJAKHAN	1996/2024
130	D-MACA/37463/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	DAMUJAKHAN	1997/2024
131	D-MACA/37469/2024 MACA/ /	MANAGER(LLEGAL), M/S. LIBERTY VIDEOCOMMUNICATIONS INSURANCE CO.LTD., BBSR MP		1998/2024
132	D-CRLA/25852/2024 CRLA/ /	NAGABANSHA NAGARJUNA MP	ANUPAM RATH	2148/2024
133	D-CRLA/203/2022 CRLA/203/2022	BALARAM NAIK MP	BIJAYA KUMAR BEHERA 1	2149/2024
134	D-CRLA/202/2022 CRLA/202/2022	AJIT KUMAR GIRI MP	BINI MISHRA, MR.BIJAYA KUMAR BEHERA 1, MR.DHARANIDHAR N.	2150/2024
135	D-CRLA/25856/2024 CRLA/ /	SAKALMUKHI MADHABA @ SAKALMUKHI MADHABA MP	ANUPAM RATH	2151/2024
136	D-CRLA/25879/2024 CRLA/ /	GADADHARA@SADHU MANGARAJ MP	SANJIB KUMAR BHANJADEO	2152/2024
137	D-CRLA/25879/2024 CRLA/ /	GADADHARA@SADHU MANGARAJ MP	SANJIB KUMAR BHANJADEO	2153/2024
138	D-CRLA/391/2014 CRLA/391/2014	DHADI SAHU@PRAMOD SA MP	M/S.B.K.GHADEI	2154/2024
139	D-CRLA/1309/2023 CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI MP	PARTHA SARATHI DAS	2155/2024
140	D-CRLA/25986/2024 CRLA/ /	MUKESH KUMAR NAYAK MP	AMITAV TRIPATHY	2156/2024
141	D-CRLA/25986/2024 CRLA/ /	MUKESH KUMAR NAYAK MP	AMITAV TRIPATHY	2157/2024
142	D-CRLA/286/2016 CRLA/286/2016	NETRANANDA DANDASENA MP		2158/2024
143	D-CRLA/25999/2024 CRLA/ /	DEBENDRA KUMAR BAIDYA MP	TUKUNA KUMAR MISHRA	2159/2024
144	D-CRLA/25999/2024 CRLA/ /	DEBENDRA KUMAR BAIDYA MP	TUKUNA KUMAR MISHRA	2160/2024
145	D-CRLA/26039/2024 CRLA/ /	KESHAB SETHI @ KESHABA SETHY MP	JYOTIRMAYA SAHOO	2161/2024
146	D-CRLA/26039/2024 CRLA/ /	KESHAB SETHI @ KESHABA SETHY MP	JYOTIRMAYA SAHOO	2162/2024
147	D-CRLMC/25792/2024 CRLMC/ /	KRUSHNA DAS MP	SOUBHAGYA KUMAR DASH	2311/2024
148	D-CRLMC/25882/2024 CRLMC/ /	MANOJ PARDIA MP	TAPOBANTA BARIK	2312/2024
149	D-CRLMC/23585/2024 CRLMC/2987/2024	RAMESH CHANDRA PRADHAN MP		2313/2024
150	D-CRLMC/24382/2024 CRLMC/ /	M/S SHRIRAM FINANACE LTD.,CUTTACK MP	RANJAN KUMAR NAYAK	2314/2024
151	D-CRLMC/22369/2024 CRLMC/2858/2024	SUDHANSU SEKHAR SAHOO@SUDHANSU SEKHAR SAHOO MP		2315/2024
152	D-CRLMC/25915/2024	MANASI JENA	KRUSHNA CHANDRA RATH	

	CRLMC/ /	MP		2316/2024
153	D-CRLMC/20548/2024	KHETRABASI NAIK	NIRANJAN PANDA	
	CRLMC/ /	MP		2317/2024
154	D-CRLMC/25947/2024	LAXMIKANT SAHOO	BIREN SANKAR TRIPATHY	
	CRLMC/ /	MP		2318/2024
155	D-CRLMC/2663/2023	SK.AKHTAR	PRAVASH CHANDRA JENA	
	CRLMC/2663/2023	MP		2319/2024
156	D-CRLMC/3191/2023	SK.AKHTAR	PRAVASH CH. JENA	
	CRLMC/3191/2023	MP		2320/2024
157	D-CRLMC/25972/2024	M/S SUSTAINABLE OUTREACH AND UNIVERSITY (SOL), BBSR		
	CRLMC/ /	MP		2321/2024
158	D-CRLMC/25976/2024	SAGAR PARIDA	SIDHESWAR RATH	
	CRLMC/ /	MP		2322/2024
159	D-CRLMC/2972/2015	KALYANI PADHY		
	CRLMC/2972/2015	MP		2323/2024
160	D-CRLMC/26018/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2324/2024
161	D-CRLMC/26018/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2325/2024
162	D-CRLMC/26021/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2326/2024
163	D-CRLMC/26021/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2327/2024
164	D-CRLMC/26022/2024	K.GOPAL SUBUDHI	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		2328/2024
165	D-CRLMC/26027/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2329/2024
166	D-CRLMC/26027/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2330/2024
167	D-CRLMC/26029/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2331/2024
168	D-CRLMC/26029/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2332/2024
169	D-CRLMC/26033/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2333/2024
170	D-CRLMC/26033/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2334/2024
171	D-CRLMC/26034/2024	BRUNDABATI PATTANAYAK @ PATNAIK		
	CRLMC/ /	MP		2335/2024
172	D-CRLMC/26038/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2336/2024
173	D-CRLMC/26038/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2337/2024
174	D-WA/32363/2024	GOLAKHA CHANDRA PANDA	ADV.	
	WA/ /	MP		6310/2024
175	D-WA/37310/2024	MADHUSMITA HEMBRAM	PRAJIT KUMAR PRADHAN	
	WA/ /	MP		6311/2024
176	D-WA/37342/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6312/2024
177	D-WA/37342/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6313/2024
178	D-WA/37342/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6314/2024
179	D-WA/37439/2024	BAJRANG SHARDA	SOUMYA MISHRA	
	WA/ /	MP		6315/2024
180	D-WA/37199/2024	STATE OF ODISHA	R.N. MISHRA, A.G.A.	
	WA/ /	MP		6316/2024
181	D-WA/37199/2024	STATE OF ODISHA	R.N. MISHRA, A.G.A.	
	WA/ /	MP		6317/2024
182	D-WA/37199/2024	STATE OF ODISHA	R.N. MISHRA, A.G.A.	
	WA/ /	MP		6318/2024
183	D-WA/37341/2024	STATE OF ODISHA	A.G.A	
	WA/ /	MP		6319/2024

184	D-WA/37341/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6320/2024
185	D-WA/37341/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6321/2024
186	D-WA/37200/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6322/2024
187	D-WA/37200/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6323/2024
188	D-WA/37200/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6324/2024
189	D-WP(C)/37165/2024 WP(C)/21134/2024	JENAMANI PRADHAN MP	RUDRA NARAYAN PARIJA	11464/2024
190	D-WP(C)/29773/2024 WP(C)/17048/2024	SULOCHANA BEHERA MP	DURGESH NARAYAN RATH	11465/2024
191	D-WP(C)/28054/2024 WP(C)/16106/2024	SHANTI CONSTRUCTION PVT. LTD, SAMBALPUR MP	DEEPAK PAL	11466/2024
192	D-WP(C)/854/2024 WP(C)/282/2024	M.TIRUPATI RAO MP	ABHISHEK MOHANTY	11467/2024
193	D-WP(C)/37198/2024 WP(C)/ /	BULARAM BEHERA MP	SANGRAM KUMAR SINGH	11468/2024
194	D-WP(C)/37201/2024 WP(C)/ /	LEENA SAHU MP	SANJAY KUMAR PRADHAN	11469/2024
195	D-WP(C)/8528/2024 WP(C)/4689/2024	SUSANTA KUMAR PRADHAN MP	ARABINDA TRIPATHY	11470/2024
196	D-WP(C)/37166/2024 WP(C)/ /	MANAS RANJAN NAIK MP	BISWABIHARI MOHANTY	11471/2024
197	D-WP(C)/37242/2024 WP(C)/ /	BINOD BIHARI PRADHAN MP	SAROJ KUMAR DASH	11472/2024
198	D-WP(C)/37245/2024 WP(C)/ /	PRASANTA KUMAR BHUYAN MP	RASHMI RANJAN DAS	11473/2024
199	D-WP(C)/39426/2023 WP(C)/39426/2023	KRUSHNA CHANDRA PALEI MP	AKSHAYA KUMAR PANDEY	11474/2024
200	D-WP(C)/37259/2024 WP(C)/ /	PREM PRAKASH PANIGRAHI MP	TRILOCHAN NANDA	11475/2024
201	D-WP(C)/27117/2024 WP(C)/15428/2024	ITISHREE SAHOO MP	PRASANTA KUMAR MISHRA	11476/2024
202	D-WP(C)/27117/2024 WP(C)/15428/2024	ITISHREE SAHOO MP	PRASANTA KUMAR MISHRA	11477/2024
203	D-WP(C)/37260/2024 WP(C)/ /	SIDDHARTH SHANKAR MISHRA MP	TRILOCHAN NANDA	11478/2024
204	D-WP(C)/23294/2024 WP(C)/14004/2024	M/S. VEDANTA LTD. (SEZ UNIT), JHARSUGUDA MP	BIBHU PRASANNA BEHERA(CG), TUSHAR KANTI SATAPATHY, M	11479/2024
205	D-WP(C)/30349/2024 WP(C)/17340/2024	M/S. VEDANTA LTD MP	MR.PRASANNA KU.PARHI, M/S.R.CHIMANKA, S.MISHRA, MR. S.DAS,	11480/2024
206	D-WP(C)/37267/2024 WP(C)/ /	KRUPASINDHU PRADHAN MP	BIBHU PRASAD MOHANTY	11481/2024
207	D-WP(C)/19406/2024 WP(C)/12399/2024	HEMANTA NAYAK MP	SAROJANANDA MISHRA	11482/2024
208	D-WP(C)/37270/2024 WP(C)/ /	MR.DEEPAK KUMAR PATRA MP	ANIRUDHA SANGNARIA	11483/2024
209	D-WP(C)/37270/2024 WP(C)/ /	MR.DEEPAK KUMAR PATRA MP	ANIRUDHA SANGNARIA	11484/2024
210	D-WP(C)/22108/2019 WP(C)/22108/2019	PRABHUTTA SAHU MP		11485/2024
211	D-WP(C)/37293/2024 WP(C)/ /	DINABANDHU PARIDA MP	BISWAJIT MOHAPATRA	11486/2024
212	D-WP(C)/37292/2024 WP(C)/ /	SAROJ KUMAR MISHRA MP	SURYA NARAYAN SATPATHY	11487/2024
213	D-WP(C)/37171/2024 WP(C)/ /	THE SECY, DEPTT. OF WATER RESOURCES, MP	SUDHANU GHOSH, A.G.A.	11488/2024
214	D-WP(C)/37295/2024 WP(C)/ /	KANDARPA ADABAR MP	ADYASIDHI MISHRA	11489/2024
215	D-WP(C)/33600/2024	RAM LAKHAN GUPTA	ARUN KUMAR PATRA	

	WP(C)/19424/2024	MP		11490/2024
216	D-WP(C)/21509/2024	MPRADEEP KUMAR DAS	MANMAYA KUMAR DASH	
	WP(C)/13477/2024	MP		11491/2024
217	D-WP(C)/21509/2024	MPRADEEP KUMAR DAS	MANMAYA KUMAR DASH	
	WP(C)/13477/2024	MP		11492/2024
218	D-WP(C)/37306/2024	M/S.PARADEEP PHOSPHATES LTD.,KHURD	MARK WRIGHT	
	WP(C)/ /	MP		11493/2024
219	D-WP(C)/37309/2024	MP	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		11494/2024
220	D-WP(C)/7677/2023	THE SENIOR DIRECTOR, MBD GROUP, NEW	WIDHU HRASAD PANDA	
	WP(C)/7677/2023	MP		11495/2024
221	D-WP(C)/37312/2024	MP	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		11496/2024
222	D-WP(C)/1918/2022	MP	DEBASIS TRIPATHY	
	WP(C)/1918/2022	MP		11498/2024
223	D-WP(C)/19265/2024	MP	DEBASIS TRIPATHY	
	WP(C)/11160/2024	MP		11499/2024
224	D-WP(C)/37215/2024	MP	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		11500/2024
225	D-WP(C)/37176/2024	MP	DEBASIS TRIPATHY	
	WP(C)/ /	MP		11501/2024
226	D-WP(C)/37327/2024	MP	SANTOSH KUMAR PATTANAIK	
	WP(C)/ /	MP		11502/2024
227	D-WP(C)/37328/2024	MP	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		11503/2024
228	D-WP(C)/37330/2024	MP	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		11504/2024
229	D-WP(C)/10068/2024	MP	SURENDRANATH PANDA(In Person)	
	WP(C)/5580/2024	MP		11505/2024
230	D-WP(C)/12766/2021	MP	MANOJ KUMAR MOHANTY, DR. JITENDRA KUMAR LENKA	
	WP(C)/12766/2021	MP		11506/2024
231	D-WP(C)/37333/2024	MP	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		11507/2024
232	D-WP(C)/37336/2024	MP	PRATYUSHA NAIDU	
	WP(C)/ /	MP		11508/2024
233	D-WP(C)/31126/2024	MP		11509/2024
	WP(C)/18725/2024	MP		11510/2024
234	D-WP(C)/37345/2024	MP	GYANA RANJAN SETHI	
	WP(C)/ /	MP		11510/2024
235	D-WP(C)/37346/2024	MP	DEBASISH PATNAIK	
	WP(C)/21195/2024	MP		11511/2024
236	D-WP(C)/37348/2024	MP	MANAGING DIRECTOR CUM VICE PRESIDENT M/KUMARREKHA/NTM SERVICE PVT,LTD	
	WP(C)/ /	MP		11512/2024
237	D-WP(C)/31461/2022	MP	UPENDRA KUMAR SAMAL	
	WP(C)/31461/2022	MP		11513/2024
238	D-WP(C)/7044/2023	MP	PRADEEP KUMAR MOHAPATRA	
	WP(C)/7044/2023	MP		11514/2024
239	D-WP(C)/13324/2023	MP	PRADEEP KUMAR MOHAPATRA	
	WP(C)/13324/2023	MP		11515/2024
240	D-WP(C)/37180/2024	MP	BIMBISAR DASH, SR.P.C.	
	WP(C)/ /	MP		11516/2024
241	D-WP(C)/37358/2024	MP	BIKASH JENA	
	WP(C)/ /	MP		11517/2024
242	D-WP(C)/37362/2024	MP	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		11518/2024
243	D-WP(C)/37372/2024	MP	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		11519/2024
244	D-WP(C)/37385/2024	MP	KARUNAKAR RATH	
	WP(C)/ /	MP		11520/2024
245	D-WP(C)/37390/2024	MP	KARUNAKAR RATH	
	WP(C)/ /	MP		11521/2024
246	D-WP(C)/37397/2024	MP	TAPAN KUMAR MANDAL	
	WP(C)/ /	MP		11522/2024

247	D-WP(C)/37402/2024 WP(C)/ /	AKSHYA KUMAR NAYAK MP	TAPAN KUMAR MANDAL	11523/2024
248	D-WP(C)/32974/2024 WP(C)/19359/2024	JASHODA NAIK MP	KOUSIK ANANDA GURU	11524/2024
249	D-WP(C)/37409/2024 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	11525/2024
250	D-WP(C)/33770/2024 WP(C)/19592/2024	MAHENDRA KUMAR BAG MP	NILAMADHAB SARKAR	11526/2024
251	D-WP(C)/33770/2024 WP(C)/19592/2024	MAHENDRA KUMAR BAG MP	NILAMADHAB SARKAR	11527/2024
252	D-WP(C)/26234/2022 WP(C)/26234/2022	PRATIMA SAHOO MP	SUKANTA KUMAR DALAI	11528/2024
253	D-WP(C)/37425/2024 WP(C)/ /	SURYAMANI SAHOO MP	TAPAN KUMAR MANDAL	11529/2024
254	D-WP(C)/37429/2024 WP(C)/ /	BIBHUPRASAD TRIPATHY MP	BAIDHAR SAHOO	11530/2024
255	D-WP(C)/37443/2024 WP(C)/ /	PREMNATH MEHER MP	RAJJEET ROY	11531/2024
256	D-WP(C)/15074/2022 WP(C)/15074/2022	DR NIHAR RANJAN BISWAL MP	BUDHADEV ROUSTRAY	11532/2024
257	D-WP(C)/31700/2024 WP(C)/17754/2024	BISHNU PRASAD PATNAIK MP	SAIBRATA RATH	11533/2024
258	D-WP(C)/37197/2024 WP(C)/ /	GOPAL CHANDRA SAHU MP	PRABODHA CHANDRA NAYAK	11534/2024
259	D-WP(C)/37453/2024 WP(C)/ /	SOUMYA MISHRA MP	SURYAKANTA DASH	11535/2024
260	D-WP(C)/37458/2024 WP(C)/ /	CHITTARANJAN PARIDA MP	SIDHARTH SHANKAR PADHY	11536/2024
261	D-WP(C)/37461/2024 WP(C)/ /	ARCHANA PATTNAIK MP	PRAJIT KUMAR PRADHAN	11537/2024
262	D-WP(C)/37464/2024 WP(C)/ /	RAVINDRANATH TRIPATHY MP	MERUSAGAR SAMANTRAY	11538/2024
263	D-WP(C)/37475/2024 WP(C)/ /	CHIRANJIV CHAKRA MP	BHAWANI SANKAR PANIGRAHI	11539/2024
264	D-WP(C)/37476/2024 WP(C)/ /	BANSHIDHAR SAHOO MP	JITENDRA KUMAR LENKA	11540/2024
265	D-WP(C)/37478/2024 WP(C)/ /	SAROJ KUMAR SAHU MP	AMIT KUMAR NATH	11541/2024
266	D-WP(C)/37473/2024 WP(C)/ /	INDIAN POTASH LIMITED, DHENKANAL MP	SAIBRATA RATH	11542/2024
267	D-WP(C)/37479/2024 WP(C)/ /	GOLEKHA CHANDRA SAHOO @ SAHU MP	AMIT KUMAR NATH	11543/2024
268	D-WP(C)/37480/2024 WP(C)/ /	INDIAN POTASH LIMITED, DHENKANAL MP	SAIBRATA RATH	11544/2024
269	D-WP(C)/37482/2024 WP(C)/ /	KRISHNA CHANDRA SAHU MP	MADHUSMITA KANUNGO	11545/2024
270	D-WP(C)/37482/2024 WP(C)/ /	KRISHNA CHANDRA SAHU MP	MADHUSMITA KANUNGO	11546/2024